

# ORISSA HIGH COURT

## FILING REPORT AS ON :07/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0008838/2023	SEBATI ROUT VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	//0 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000010/2023
2	BLAPL/0008839/2023	ROHIT KUMAR PARIDA VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	VIGILANCE PS (BERHAMPUR) /13 /2023 SPL.JUDGE VIGILANCE,BERHAMPUR(Ganjam) GR/0000011/2023
3	BLAPL/0008840/2023	MANOJ TARAI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	BIRIDI PS /206 /2023 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur ) GR/0001071/2023
4	BLAPL/0008841/2023	JATADHARI MANGARAJ VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /231 /2023 J.M.F.C.,KHURDA(Khordha ) GR/0000765/2023
5	BLAPL/0008842/2023	DINABANDHU PALEI@DINU VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	TANGI (KHURDA) /431 /2023 J.M.F.C,TANGI(Khordha ) GR/0000380/2023
6	BLAPL/0008843/2023	NIMKA ADINARAYAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KASINAGAR /145 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati ) Spl/0000034/2022
7	BLAPL/0008844/2023	SANKAR@SOMANATH SAHOO VS STATE OF ODISHA	KABITA PATRA VS	ODAGAON /156 /2020 J.M.F.C.,ODAGAON(Nayagarh ) GR/0000207/2020
8	BLAPL/0008845/2023	ROHIT THAKUR VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	CYBER CRIME AND ECONOMIC OFFENCES /9 /2023 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0000755/2023
9	BLAPL/0008846/2023	MILIND KUMAR YADAV VS STATE OF ODISHA	AJIT KUMAR RAUT VS	//0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda ) 2(A)CC/0000026/2023
10	BLAPL/0008847/2023	SIMANCHAL@SAMBHU SABAT VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BADABAZAR /151 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000086/2023
11	BLAPL/0008848/2023	BIRAT @ VIRAT RANA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	DEOGAON /150 /2022 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0001284/2022

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12	BLAPL/0008849/2023	MOHAMMED AKIL VS STATE OF ODISHA	S.S.RAY (2) VS	//0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Ganjam) 2(A)CC/0000110/2022
13	BLAPL/0008850/2023	RAHUL KUMAR YADAV VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA SADAR /189 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda ) CT/0001247/2023
14	BLAPL/0008851/2023	SAMINUL KHAN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	//0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda ) 2(A)CC/0000039/2022
15	BLAPL/0008852/2023	BIRAJ PANDEY VS STATE OF ODISHA	SWARAJ PATEL VS	RAJGANGPUR /187 /2017 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000355/2017
16	BLAPL/0008853/2023	ARJUN PRADHAN VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	//0 () //
17	BLAPL/0008854/2023	SANU ANSARI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	//0 () //
18	BLAPL/0008855/2023	LAXMAN PANGI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /49 /2020 () //
19	BLAPL/0008856/2023	BATA CHINABAI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /67 /2020 () //
20	BLAPL/0008857/2023	GANESH SAHOO VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	BASELI SAHI PS /130 /2023 () //
21	BLAPL/0008858/2023	PRITAM CHOUDHURY @ JUBULI VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	BASELI SAHI PS /38 /2023 () //
22	BLAPL/0008859/2023	BIJAYA KUMAR SAHOO VS STATE OF ODISHA	RAJALAXMI BISWAL VS	//0 () //
23	BLAPL/0008860/2023	HETA @ SALUKA HAIBURU	ARJEET MISHRA	MOHULDIHA /10 /2021

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008861/2023	LAXMIKANTA NATH @ ROCKY	SURESH KUMAR JENA	MALKANGIRI /360 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008862/2023	ABHIMANYU PRADHAN @ ABHI	BHARAT JALLI	CHAMPUA /70 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0008863/2023	BANSILAL PANDEY	SUSHANTA KUMAR JOSHI	BELTUKURI /23 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008864/2023	ABHIMANYU PRADHAN @ ABHI	BHARAT JALLI	CHAMPUA /41 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0008865/2023	ABHIMANYU PRADHAN @ ABHI	BHARAT JALLI	CHAMPUA /53 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0008866/2023	KAPILA SAHOO	SAMBEET PATTANAYAK	BALANGA /48 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0008867/2023	SUDHIR KUMAR SAHU	SURJYA NARAYAN SAHU	MANGALA BAG /135 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0008868/2023	SHRIKANT KUMAR	SABYASACHI MISHRA	LAXMIPUR /152 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0008869/2023	PABITRA CHORCHI@KRUSHNA	RAMDAS ACHARY	CHANDAKA P.S. /77 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0008870/2023	MUKESH SAHOO	PRATIK DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0008871/2023	KANHA @ BABULI BEHERA	BITAS KUMAR SWAIN	G.R.P.S. /4 /2016
		VS	VS	()

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35	BLAPL/0008872/2023	STATE OF ODISHA RANJAN BHOI VS	DURLLABHA RANJAN MISHRA VS	// BINIKA /67 /2019 ()
36	BLAPL/0008873/2023	STATE OF ODISHA UCHHABA KHAMARI VS	SATYABRATA PANDA VS	// KANTAMAL /96 /2019 ()
37	BLAPL/0008874/2023	STATE OF ODISHA JULU SAHU VS	SAMARENDRA BAHADUR VS	// NAKTIDEUL /32 /2023 ()
38	BLAPL/0008875/2023	STATE OF ODISHA PRAFULLA KUMAR SAHOO VS	PRADEEPTA KUMAR BEHERA VS	// KENDRAPARA SADAR /362 /2022 ()
39	BLAPL/0008876/2023	STATE OF ODISHA ANDHA @ BABULI SWAIN VS	SATYABRATA MOHANTY (1) VS	// SHERAGADA /32 /2018 ()
40	BLAPL/0008877/2023	STATE OF ODISHA SURAJ CHINTAPATRA VS	ASIT KUMAR JENA VS	// MATHILI /113 /2021 ()
41	BLAPL/0008878/2023	STATE OF ODISHA SOMANATH AMANIT VS	JUGALA KISHORE PANDA VS	// ORKEL /13 /2020 ()
42	BLAPL/0008879/2023	STATE OF ODISHA NARESH SHARMA VS	BHARATI DASH VS	// MACHHKUND /96 /2018 ()
43	BLAPL/0008880/2023	STATE OF ODISHA SURESH SAHOO VS	BADRINARAYAN PANDA VS	// MANGALPUR /124 /2017 ()
44	BLAPL/0008881/2023	STATE OF ODISHA SK. FARIDUDDIN @ FARID VS	AMLAN SHAKTI PAUL VS	// JATNI P.S. /217 /2023 ()
45	BLAPL/0008882/2023	STATE OF ODISHA SIVRAJ DURIA @ RAJ VS STATE OF ODISHA	AMIT BISWAL VS	// SUNABEDA /114 /2020 () //

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46	BLAPL/0008883/2023	SASURAPU DURGA KALIAN KRISHNA VS STATE OF ODISHA	ASHOK DAS VS	PARLAKHEMUNDI /127 /2023 () //
47	BLAPL/0008884/2023	JOSHABANTA PATRA @ JASOBANTA PATRA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	PHULBANI SADAR /75 /2023 () //
48	BLAPL/0008885/2023	LAL MOHAN BIRA @ BIRO VS STATE OF ODISHA	CHHABI BEHERA VS	/ /0 () //
49	BLAPL/0008886/2023	MD. SAMIM @ MATTI VS STATE OF ODISHA	SEVATI SOREN VS	JHARSUGUDA /452 /2022 () //
50	BLAPL/0008887/2023	SUKBINDER KAUR @ RAJJI VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /129 /2023 () //
51	BLAPL/0008888/2023	PATNANA MOHAN RAO @ P. MOHAN RAO VS STATE OF ODISHA	ASHOK DAS VS	PARLAKHEMUNDI /127 /2023 () //
52	BLAPL/0008889/2023	RAJESH KUMAR MOHAPATRA VS STATE OF ODISHA	NIRANJAN MAHARANA VS	NAYAPALLI P.S. /302 /2023 () //
53	BLAPL/0008890/2023	NARAYAN SETHI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /363 /2023 () //
54	BLAPL/0008891/2023	SUMANTA NAYAK VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	/ /0 () //
55	BLAPL/0008892/2023	MD. MOSIM @ MD. MOUSIM VS STATE OF ODISHA	DINESH CHANDRA RAY VS	DHANUPALI /215 /2023 () //
56	BLAPL/0008893/2023	SANKU ANNAJI RAO VS STATE OF ODISHA	ASHOK DAS VS	PARLAKHEMUNDI /127 /2023 () //
57	BLAPL/0008894/2023	NARAYAN GOUDA	SANTOSH KUMAR MAHANTY	BHANJANAGAR /513 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0008895/2023	PAPU KUMAR @ PAPPU KUMAR	ACHYUTANANDA PATTANAİK	NIMAKHANDI /87 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0008896/2023	DUSHMANTA NAIK	SMRUTI RANJAN ROUT	LAİKERA /8 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0008897/2023	HRUSİKESH DALEI	SANTOSH KUMAR MAHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0008898/2023	SHİVA PRASAD MİSHAL	AMITAV TRIPATHY	MALKANGIRI /409 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0008899/2023	SUBRAT PRADHAN	AKSHAYA KUMAR SAHOO	REAMAL /478 /2022
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0008900/2023	SOU MYA RANJAN MOHANTY	BASANTA KUMAR NAYAK	INFOVALLY UPD BHUBANESWAR /218 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0008901/2023	TAPASWINI MEHER	JAGABANDHU SAHU	BIJEPUR /201 /2018
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0008902/2023	ALFONCE TIRKEY @ ALFANOS TIRKEY	DHIRENDRA KUMAR MOHAPATRA	TAISARA /117 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0008903/2023	RAJ KUMAR ORAM	DIPTIREKHA NANDA	JHARSUGUDA /205 /2023
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0008904/2023	MİTHUN @ DİPAK KUMAR SWAIN	BISWAJIT TRIPATHY	MANCHESWAR P.S. /462 /2021
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0008905/2023	RAJESH BEHERA	DIPTI RANJAN BHOKTA	NAYAKOT /3 /2023
		VS	VS	()

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69	BLAPL/0008906/2023	STATE OF ODISHA AJAY JENA VS	SOMANATH MITRA VS	// / /0 ()
70	BLAPL/0008907/2023	STATE OF ODISHA SANJAY PENTHEI VS	ABHAS MOHANTY VS	// TELKOI /154 /2021 ()
71	BLAPL/0008908/2023	STATE OF ODISHA RAF SAHA@ RAPH SAHA @RAUF SAHA VS	SOUMYA RANJAN DAS VS	// / /0 ()
72	BLAPL/0008909/2023	UNION OF INDIA(RLY) SURESH DAS VS	J.K. SENAPATI VS	// CUTTACK SADAR /356 /2023 ()
73	BLAPL/0008910/2023	STATE OF ODISHA NAKULA MAHAKUDA@NAKULA VS	BISHNU PRASAD PRADHAN VS	// NAYAPALLI P.S. /123 /2023 ()
74	BLAPL/0008911/2023	STATE OF ODISHA SAGAR MALLIK @ MALIK VS	BIKASH CHANDRA PARIJA VS	// BINJHARPUR /218 /2022 ()
75	BLAPL/0008912/2023	STATE OF ODISHA RANJAN KUMAR SETHY VS	DHARMENDRA SETHY VS	// BHADRESWAR /24 /2023 ()
76	BLAPL/0008913/2023	STATE OF ODISHA UMAKANTI DAS VS	RAKESH KUMAR DAS VS	// SAMBALPUR TOWN /234 /2023 ()
77	BLAPL/0008914/2023	STATE OF ODISHA SUSANTA BEHERA VS	JAYADEBA BEHERA VS	// / /0 ()
78	BLAPL/0008915/2023	STATE OF ODISHA KARTIK DIGAL@KARTIKA DIGAL VS	DEBA KUMAR RATH VS	// PHIRINGIA /124 /2023 ()
79	BLAPL/0008916/2023	STATE OF ODISHA PRASAD POLAI@PRASAD PALEI VS	DEBA KUMAR RATH VS	// AIRPORT /247 /2023 ()
		STATE OF ODISHA		//

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80	BLAPL/0008917/2023	NABIN KUMAR ACHARYA VS STATE OF ODISHA	SOUGAT DASH VS	UDALA /135 /2022 () //
81	BLAPL/0008918/2023	CHANDRAKANTA MAHALI VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	/ /0 () //
82	BLAPL/0008919/2023	MANOJ BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	LAXMISAGAR P.S. /74 /2023 () //
83	BLAPL/0008920/2023	SASWAT SUNDAR SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BADACHANA /212 /2023 () //
84	BLAPL/0008921/2023	NANDU KUDEI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JHARSUGUDA /391 /2023 () //
85	BLAPL/0008922/2023	MAHESWAR PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /593 /2023 () //
86	BLAPL/0008923/2023	BRAMHANANDA SETHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KODALA /165 /2023 () //
87	BLAPL/0008924/2023	KANHA @ SURAJ @ E. SURAJ KUMAR DORA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	POLASARA PS /362 /2023 () //
88	BLAPL/0008925/2023	MANU SINHA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //
89	BLAPL/0008926/2023	DINABANDHU BEHERA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	KORAPUT TOWN /25 /2020 () //
90	BLAPL/0008927/2023	SURENDRA HARIJAN VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /179 /2023 () //
91	BLAPL/0008928/2023	DHIRENDRA BARIK	UMAKANTA BARIK	GOLAMUNDA /91 /2023



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		VS	VS	()
		STATE OF ODISHA		//
92	BLAPL/0008929/2023	BATAKRUSHNA BEHERA	UMA CHARAN MISHRA	SAHADEV KHUNTA /303 /2023
		VS	VS	()
		STATE OF ODISHA		//
93	BLAPL/0008930/2023	RINKU NAIK @ NAHAK	UMAKANTA BARIK	SURADA /100 /2017
		VS	VS	()
		STATE OF ODISHA		//
94	BLAPL/0008931/2023	RAIMOHAN PANGI	JUGALA KISHORE PANDA	CHITRAKONDA /19 /2023
		VS	VS	()
		STATE OF ODISHA		//
95	BLAPL/0008932/2023	GURU MURTY HANTAL	ANANTA NARAYAN PATTANAYAK	JEYPORE SADAR /115 /2022
		VS	VS	()
		STATE OF ODISHA		//
96	BLAPL/0008933/2023	PRAHALLAD BEHERA	DEVASHIS PANDA	KENDRAPARA SADAR /392 /2023
		VS	VS	()
		STATE OF ODISHA		//
97	BLAPL/0008934/2023	ROHITA KHATUA	DIBYAJYOTI SAHOO	KANTAMAL /90 /2023
		VS	VS	()
		STATE OF ODISHA		//
98	CMAPL/0000558/2023	TAPASWINI SARANGI	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
99	CMAPL/0000559/2023	PRIYANKA NAYAK @ SINGH	ADV	//
		VS	VS	()
		A.K.SUBHRANSU SEKHAR		//
100	CMAPL/0000560/2023	KABITARANI SAHOO	ADV.	//
		VS	VS	()
		DEBASISH SAHOO		//
101	CMAPL/0000561/2023	KABITARANI SAHOO	ADV.	//
		VS	VS	()
		DEBASISH SAHOO		//
102	CMAPL/0000562/2023	RASHMITA MOHANTY @ KAR	KRISHNA CHANDRA SAHU	//
		VS	VS	()

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103	CMAPL/0000563/2023	JUGOJYOTI KAR SWAGATIKA MAJHI VS	BIRENDRA KUMAR PARDHI VS	// // 0
104	CMAPL/0000564/2023	NILAMBAR BARIK NIYALEE MOHARANA VS	adv. VS	// // 0
105	CMAPL/0000565/2023	SIDHARTH SANKAR MOHARANA RASHMITA MOHANTY @ KAR VS	KRISHNA CHANDRA SAHU VS	// // 0
106	CMAPL/0000566/2023	JUGOJYOTI KAR MANJULATA BEHERA VS	ADV VS	// // 0
107	CMAPL/0000567/2023	STATE OF ODISHA BIJAYA KUMAR DAS VS	ADV VS	// // 0
108	CMAPL/0000568/2023	STATE OF ODISHA BIPIN BADHIA VS	ADV VS	// // 0
109	CMAPL/0000569/2023	SUNADHAR BADHIA KALU CHAMPATI VS	ADV VS	// // 0
110	CMP/0000872/2023	STATE OF ODISHA BISWAMOHAN PATTANAİK VS	VS	// // 0
111	CMP/0000873/2023	PRATIMA DAS BIKRAM KUMAR PATTANAİK VS	BIRENDRA KU. PARDHI VS	// // 0
112	CMP/0000874/2023	STATE OF ODISHA NIHAR RANJAN SWAIN VS	MAHESWAR MOHANTY VS	// // 0
113	CMP/0000875/2023	JYOSHNA MAYEE SWAIN MANGULI SWAIN VS	SMITA RANJAN PATNAİK VS	// // 0
		GOPINATH BEHERA		//

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114	CMP/0000876/2023	BIDYADHARA SWAIN VS ASMITA SWAIN	AMITAV TRIPATHY VS	// 0 //
115	CMP/0000877/2023	NILAMBAR MOHAPATRA VS SUBAS CHANDRA SAHOO	RAMDAS ACHARY VS	// 0 //
116	CMP/0000878/2023	MADHUSUDAN BHOI VS RATIKANTA BHOI	SATYA NARAYAN MISHRA 4 VS	// 0 //
117	CMP/0000879/2023	JAYANTA KISHORE RAY VS BHAGABAN PATRA	SHIB SHANKAR MOHANTY VS	// 0 //
118	CONTC/0005661/2023	SHAJI G.S. VS DR. SUJOYLAL THAOSEN, I.P.S.	ADV VS	// 0 //
119	CONTC/0005662/2023	UGRESAN MAJHI VS KALU MAJHI, SPECIAL LAND ACQUISITION OFFICER, KHARIAR, NUAPADA	ADV VS	// 0 //
120	CONTC/0005663/2023	CHAMRU MAJHI VS KALU MAJHI, LAND ACQUISITION OFFICER, LOWER INDRA IRRIGATION PROJECT, KHARIAR	ADV VS	// 0 //
121	CONTC/0005664/2023	MITRA PODA VS KALU MAJHI, SPECIAL LAND ACQUISITION OFFICER LOWER INDRA IRRIGATION PROJECT, KHARIAR	ADV VS	// 0 //
122	CONTC/0005665/2023	BHUBAN MAJHI VS KALU MAJHI, SPECIAL LAND ACQUISITION OFFICER LOWER INDRA IRRIGATION PROJECT, KHARIAR	ADV VS	// 0 //
123	CONTC/0005666/2023	PRASANT KUMAR NAYAK VS SUSANTA KUMAR DAS, DIRECTOR SECONDARY EDU.	ADV VS	// 0 //
124	CONTC/0005667/2023	SUNASIRA BEHERA VS PRAMOD KUMAR SARANGI, D.E.O, KANDHAMAL	ADV VS	// 0 //
125	CONTC/0005668/2023	BIDYUT KUMAR MAHAPATRA	ADV	//

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		VS	VS	0
126	CONTC/0005669/2023	VISHAL K.DEV, PRINCIPAL SECY., TO GOVT., FINANCE DEPT. SUNASIRA BEHERA	ADV	//
		VS	VS	0
127	CONTC/0005670/2023	PRAMOD KUMAR SARANGI, D.E.O, KANDHAMAL BIDYADHAR BARIK	ADV	//
		VS	VS	0
128	CONTC/0005671/2023	VISHAL K.DEV, PRINCIPAL SECY., TO GOVT., FINANCE DEPT. BHARAT CHANDRA HATI	ADV	//
		VS	VS	0
129	CONTC/0005672/2023	VISHAL K.DEV, PRINCIPAL SECY., TO GOVT., FINANCE DEPT. ASHOK KUMAR JENA	ADV	//
		VS	VS	0
130	CONTC/0005673/2023	VISHAL K.DEV, PRINCIPAL SECY., TO GOVT., FINANCE DEPT JAYASRI MALLA	ADV.	//
		VS	VS	0
131	CONTC/0005674/2023	SANATAN PANDA, DISTRICT EDUCATION OFFICER, CUTTACK SUDHIR RANJAN SWAIN	ADV	//
		VS	VS	0
132	CONTC/0005675/2023	VISHAL K.DEV, PRINCIPAL SECY., TO GOVT., FINANCE DEPT SUNITA PANDA	ADV	//
		VS	VS	0
133	CONTC/0005676/2023	BRUNDABAN SATPATHY, DIRECTOR, ELEMENTARY EDUCATION, ODISHA JITENDRA NATH MAHANTA	ADV.	//
		VS	VS	0
134	CONTC/0005677/2023	PRADEEP KUMAR DAS. DIRECTOR, SECONDARY EDUCATION, ODISHA KEDARNATH NAYAK	ADV	//
		VS	VS	0
135	CONTC/0005678/2023	S.ASWATHY, COMMNR. CUM SECY., S AND ME DEPT. PRABHAT KUMAR KHATAI	ADV	//
		VS	VS	0
136	CONTC/0005679/2023	S.ASWASTHY , COMMNR. CUM SECY., S AND ME DEPT. RABINDRA KUMAR PANDA	ADV	//
		VS	VS	0

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		JYOTIRANJAN MISHRA, O.A.S.(I)		//
137	CONTC/0005680/2023	MANASHI SETHI	ADV	//
		VS	VS	0
		BIMAL KUMAR BEHERA		//
138	CONTC/0005681/2023	SARBESWAR SAHU	ADV	//
		VS	VS	0
		S.ASWASTHY, COMMNR. CUM SECY., S AND ME DPET.		//
139	CONTC/0005682/2023	SANGEETA PRADHAN	SATYABRATA MOHANTY	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
140	CONTC/0005683/2023	SUSHANTA KUMAR NAYAK	SATYABRATA MOHANTY	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
141	CONTC/0005684/2023	DIPTI RANJAN SAHU	ADV	//
		VS	VS	0
		AWASTHI S., I.A.S.		//
142	CONTC/0005685/2023	MEERA MALICK	ADV	//
		VS	VS	0
		ARVIND AGARWAL, I.A.S.		//
143	CONTC/0005686/2023	KABIRAJ BEHERA	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
144	CONTC/0005687/2023	KAPILENDRA TRIPATHY	ADV.	//
		VS	VS	0
		SUVENDU KUMAR SWAIN, CHIEF POSTMASTER GENERAL,BBSR		//
145	CONTC/0005688/2023	DIBAKAR PRADHAN	ADV.	//
		VS	VS	0
		DR. SANJUKTA SAHOO, DIRECTOR HEALTH VITAL STATISTICS, ODISHA		//
146	CONTC/0005689/2023	PUSPALATA SAHOO	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
147	CONTC/0005690/2023	GANESH CHANDRA ROUT	ADV.	//
		VS	VS	0
		ANU GARG, I.A.S.		//

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148	CONTC/0005691/2023	HARIHAR SETHI VS RAGHU G, I.A.S.	ADV VS	// 0 //
149	CONTC/0005692/2023	SREEKANTA PRADHAN VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
150	CONTC/0005693/2023	ASHOK KUMAR SAHOO VS KUMAR RATH, OAS A (JB)	ADV. VS	// 0 //
151	CONTC/0005694/2023	SATYABRATA JENA VS SHALINI PANDIT, I.A.S.	SATYA RANJAN PATI VS	// 0 //
152	CONTC/0005695/2023	ATANU KUAMR NATH VS SHALINI PANDIT, I.A.S.	SATYA RANJAN PATI VS	// 0 //
153	CONTC/0005696/2023	SURENDRA KUMAR PADHIARI VS SHALINI PANDIT, I.A.S.	SATYA RANJAN PATI VS	// 0 //
154	CONTC/0005697/2023	SIBA PRASAD MALLICK VS ARABINDA PADHI, IAS	ADV. VS	// 0 //
155	CONTC/0005698/2023	DIBAKAR MOHANTY VS SUMITA SARKAR, O.A.S.	ADV VS	// 0 //
156	CONTC/0005699/2023	DR.SWARUPA NANDA MALLICK VS SHALINI PANDIT, I.A.S.	ADV VS	// 0 //
157	CONTC/0005700/2023	PRAKASH DHALI VS T.AO, I.A.S.	ADV VS	// 0 //
158	CONTC/0005701/2023	ATANU DEWRI VS T. AO, I.A.S.	ADV. VS	// 0 //
159	CONTC/0005702/2023	JEEBAN SANGRAM MISHRA	ADV.	//

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		VS	VS	0
160	CONTC/0005703/2023	GYANA ACHARYA HARAMOHAN BISWAL	ADV.	//
		VS	VS	0
161	CONTC/0005704/2023	ASWATHY S, I.A.S. PRAFULLA KUMAR MISHRA	ADV	//
		VS	VS	0
162	CONTC/0005705/2023	SATYABRATA SAHOO, SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPT. PRADIPTA KUMAR SAHOO	ADV.	//
		VS	VS	0
163	CONTC/0005706/2023	ASWATHI S., I.A.S. JANARDAN PATRA	SAIBRATA RATH	//
		VS	VS	0
164	CONTC/0005707/2023	TRIDEV RATH, O.A.S. ROHIT ROSHAN MOHANTY	PRAFULLA KUMAR RATH	//
		VS	VS	0
165	CONTC/0005708/2023	MOHINI KUMAR NAIK, O.A.S. (A) (JB) PABITRA MOHAN SETHY	ADV	//
		VS	VS	0
166	CONTC/0005709/2023	NILAMADHAB SUNA, BLOCK DEVELOPMENT OFFICER, NARASINGHPUR BISWARANJAN DASH	KRISHNA CHANDRA SAHU	//
		VS	VS	0
167	CONTC/0005710/2023	D.K.SINGH, I.A.S. PARSURAM DALAI	ADV	//
		VS	VS	0
168	CONTC/0005711/2023	ASWATHY S., IAS BRAHMANANDA PRADHAN	ADV	//
		VS	VS	0
169	CONTC/0005712/2023	LOPAMUDRA MOHANTY, REGISTRAR, O.U.A.T, BBSR API DANGUA	ADV	//
		VS	VS	0
170	CONTC/0005713/2023	LOPAMUDRA MOHANTY, REGISTRAR, O.U.A.T., BBSR PRAVASINI GOUDA	ADV	//
		VS	VS	0

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171	CONTC/0005714/2023	LOPAMUDRA MOHANTY, REGISTRAR, O.U.A.T., BBSR HEMALATA PARIDA VS	ADV ADV	// // 0
172	CONTC/0005715/2023	RUDRA NARAYAN SAHU,BLOCK EDUCATION OFFICER, BEGUNIPADA TUSAR NAYAK VS	ADV ADV	// // 0
173	CONTC/0005716/2023	LOPAMUDRA MOHANTY, REGISTRAR, O.U.A.T., BBSR SANTANU KUMAR SENAPATI VS	SAIBRATA RATH ADV	// // 0
174	CONTC/0005717/2023	NILIPTA MOHANTY, TAHASILDAR,BALASORE GOBINDA CHANDRA SWAIN VS	ADV ADV	// // 0
175	CONTC/0005718/2023	SATYABRATA SAHU, I.A.S. PRAFULLA KUMAR BARIK VS	ADV ADV	// // 0
176	CONTC/0005719/2023	SATYABRATA SAHU, I.A.S. SARBESWAR PRADHAN VS	ADV ADV	// // 0
177	CONTC/0005720/2023	LOPAMUDRA MOHANTY, REGISTRAR, O.U.A.T., BBSR NABA KISHORE SINGH VS	ADV ADV	// // 0
178	CONTC/0005721/2023	ASWATHY S., PRINCIPAL SECY., TO GOVT., S AND ME DEPT. DURGA MADHAB AND COMPANY VS	DAYANANDA MOHAPATRA ADV	// // 0
179	CONTC/0005722/2023	SABYASACHI JENA,OAS SOURAVA BHOL VS	ADV. ADV	// // 0
180	CONTC/0005723/2023	PURNA CHANDRA SETHI, D.E.O,MAYURBHANJ ANANDA CHANDRA GUPTA VS	ADV ADV	// // 0
181	CONTC/0005724/2023	SAROJ KUMAR MISHRA, C.D.M.O,SUNDERGARH LADI GOPAL RAO@ L.GOPAL RAO VS	PRASANNA KUMAR MISHRA ADV	// // 0
		ASWATHY S., I.A.S.	VS	//



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182	CONTC/0005725/2023	MRUTYUNJAYA SATAPATHY VS ASWATHY S., I.A.S.	PRASANNA KUMAR MISHRA VS	// 0 //
183	CONTC/0005726/2023	BIJAY KUMAR MAHANTA VS GOURIRANI NAIK, DISTRICT EDUCATION OFFICER, KEONJHAR	ADV VS	// 0 //
184	CONTC/0005727/2023	RAMESH RAUT @ RAMESH KUMAR RAUT VS KARUNAKAR BHUE, DISTRICT EDUCATION OFFICER, NUAPADA	ADV VS	// 0 //
185	CONTC/0005728/2023	SHUBHAKANTA BEHERA VS ASHISH KU. ASWASTI, I.A.S.	ADV VS	// 0 //
186	CONTC/0005729/2023	LABANYABATI SAHU VS KANWAR VISHAL SINGH, SUPDT OF POLICE, PURI	ADV VS	// 0 //
187	CONTC/0005730/2023	SAMIR KUMAR ACHARYA VS NARAHARI SETHI, DIRECTOR, HIGHER EDUCATION DEPT.	ADV VS	// 0 //
188	CONTC/0005731/2023	KAILASH CHANDRA MOHANTY VS STATE OF ODISHA	KAILASH CHANDRA MOHANTY VS	// 0 //
189	CONTC/0005732/2023	NARENDRA KUMAR MOHANTY VS AUROBINDA AGARWAL, COMMISSIONER CUM SECY. TO GOVT., HIGHER EDUCATION DEPT.	BIDYALOK MOHAPATRA VS	// 0 //
190	CONTC/0005733/2023	DHIRENDRA KUMAR NAYAK VS M.L.PADHI, ASSISTANT REGIONAL PROVIDENT FUND COMMISSIONER, ODISHA	ADV VS	// 0 //
191	CONTC/0005734/2023	DELHI PARAMEDICAL AND MANAGEMENT INSTITUTE VS SALINI PANDIT, IAS	U.B.CHARAN MISHRA VS	// 0 //
192	CONTC/0005735/2023	AHALYA JENA VS STATE OF ODISHA	PRANAYA SAHOO VS	// 0 //
193	CONTC/0005736/2023	KUMUD CHANDRA PANDA	ADV	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	CONTC/0005737/2023	BRAJAKANTA BEHERA	ADV	//
		VS	VS	0
		S.ASWATHI,IAS		//
195	CONTC/0005738/2023	GANGASAGAR BISHNUPRASAD OJHA	ADV	//
		VS	VS	0
		KISHORE CHANDRA PRUSTY, ADDL.C.D.M.O,KEONJHAR		//
196	CONTC/0005739/2023	JALADHAR OJHA	ADV	//
		VS	VS	0
		NIBEDITA PANI,OES (S.B)		//
197	CONTC/0005740/2023	PURNA CHANDRA PRUSTY	ADV	//
		VS	VS	0
		MS.ASWATHY S,IAS		//
198	CONTC/0005741/2023	BIJAY KETAN SETHY	ADV	//
		VS	VS	0
		MS.ASWATHY S, IAS		//
199	CONTC/0005742/2023	AKRURA BARIK	ADV	//
		VS	VS	0
		MS.ASWATHY S., IAS		//
200	CONTC/0005743/2023	SK. QUTUBUDDIN	ADV	//
		VS	VS	0
		NIBEDITA PANI, D.E.O.,JAJPUR		//
201	CONTC/0005744/2023	PATI PRADHAN	ADV	//
		VS	VS	0
		COLLECTOR ANGUL		//
202	CONTC/0005745/2023	SUNIL KUMAR SARANGI	ADV	//
		VS	VS	0
		SASWAT MISHRA, PRINCIPAL SECY. TO GOVT., M.S.M.E DEPT.		//
203	CONTC/0005746/2023	PRABIR KUMAR NAYAK	ADV	//
		VS	VS	0
		DR. ANANDA KU. PADHI, OAS		//
204	CONTC/0005747/2023	SABITARANI JAGADEB	ADV	//
		VS	VS	0

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CONTC/0005748/2023	MS.ASWATHY S,IAS TARESWAR SWAIN VS	ADV VS	// // ()
206	CONTC/0005749/2023	SIDDHARTH KATARIA, S.P.KHURDA DAMBARUDHAR MEHER VS	ADV VS	// // ()
207	CONTC/0005750/2023	BIMALENDU RAY, OAS(SS) NARENDRA PRASAD KHETI VS	ADV VS	// // ()
208	CONTC/0005751/2023	VISHAL KUMAR DEV, IAS PRAMOD KUMAR NAYAK VS	ADV VS	// // ()
209	CONTC/0005752/2023	K.SUDARSHAN CHAKRAVARTHY, IAS RUPA MANJARI MAHAPATRA VS	ADV VS	// // ()
210	CRLA/0000877/2023	PARUL PATAWARI, IAS JASOBANTA SAHU VS	NIRANJAN PANDA VS	BOUDH /274 /2016 ()
211	CRLA/0000878/2023	STATE OF ODISHA LAXMAN SETHY VS	PANCHANAN PANIGRAHI VS	// CUTTACK VIGILANCE /4 /2021 ()
212	CRLA/0000879/2023	STATE OF ODISHA (VIG.) KURUPATI RANA VS	DURLLABHA RANJAN MISHRA VS	// TARBHA /147 /2014 ()
213	CRLA/0000880/2023	STATE OF ODISHA SANTOSH KUMAR BARIK @ SANTOSH BARIK VS	ANIRUDHA DAS VS	// RAIBANIA /33 /2022 ()
214	CRLA/0000881/2023	STATE OF ODISHA BULU MALLIK VS	DEEPAK KU SAHOO VS	// PATTAMUNDAI /237 /2010 ()
215	CRLA/0000882/2023	STATE OF ODISHA SUBASH CHANDRA DORA @ SUBASH DORA VS	BHARAT BHUSAN ROUSTRAY VS	// BANTALA /298 /2021 ()
		STATE OF ODISHA		//

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216	CRLA/0000883/2023	JITEN MATARI VS STATE OF ODISHA	JAGABANDHU SAHU VS	BUDEN /45 /2023 () //
217	CRLA/0000884/2023	GURU PRASAD CHANDI VS STATE OF ODISHA	DEVASHIS PANDA VS	BHAWANIPATNA TOWN /170 /2023 () //
218	CRLA/0000885/2023	SAMA @ SHYAMASUNDAR BEHERA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	BASTA /142 /2022 () //
219	CRLA/0000886/2023	TRILOCHAN DANDSENA VS STATE OF ODISHA	PRABHAV BEHERA VS	BISWANATHPUR /23 /2021 () //
220	CRLMA/0000292/2023	BIKASH CHANDRA DUKHU VS STATE OF ODISHA	ADV VS	NABARANGAPUR TOWN /256 /2021 () //
221	CRLMA/0000293/2023	AFSANA BANO VS STATE OF ODISHA	ADV VS	NABARANGAPUR TOWN /149 /2019 () //
222	CRLMA/0000294/2023	BASUDEV PRADHAN VS STATE OF ORISSA	ANIRUDHA DAS VS	MOTANGA /126 /2018 () //
223	CRLMA/0000295/2023	MANORANJAN TOLTIA VS STATE OF ODISHA	ADV VS	JUNAGARH /202 /2018 () //
224	CRLMA/0000296/2023	PRASANNA PATRA VS STATE OF ODISHA	ADV VS	/ /0 () //
225	CRLMC/0003434/2023	SUKANTI KANDANKEL VS BASANTA PRADHAN	DEVASHIS PANDA VS	JAGATSINGPUR /277 /2022 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur ) ICC/0000003/2023
226	CRLMC/0003435/2023	FAKRUDDIN KHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	BHADRAK RURAL /530 /2022 S.D.J.M.,BHADRAK(Bhadrak ) GR/0002786/2022
227	CRLMC/0003436/2023	BIMALAKANTA MALIK @ BAULI	GURUPRASAD BEHERA	KHANTAPADA /64 /2018

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		VS	VS	S.D.J.M.,BALASORE(Baleshwar)
228	CRLMC/0003437/2023	STATE OF ODISHA FAKRUDDIN KHAN	SK. ZAFARULLA	CT/0000412/2018 SABARANG /176 /2022
		VS	VS	S.D.J.M.,BHADRAK(Bhadrak )
229	CRLMC/0003438/2023	STATE OF ODISHA ABHIMANYU BEHERA	BIDYADHAR MANSINGA	GR/0002765/2022 DHENKANAL SADAR /334 /2010
		VS	VS	()
230	CRLMC/0003439/2023	STATE OF ODISHA AMITA RAITA	SOUBHAGYA KUMAR DASH	// SERANGO /37 /2016
		VS	VS	()
231	CRLMC/0003440/2023	STATE OF ODISHA SUNIL PATRA	SOUBHAGYA KUMAR DASH	// ADVA /65 /2019
		VS	VS	()
232	CRLMC/0003441/2023	STATE OF ODISHA KALU CHARAN BHUYAN	LIPSA MOHANTY	// FATEGARH /78 /2021
		VS	VS	()
233	CRLMC/0003442/2023	STATE OF ODISHA DHARMENDRA TIWARI@TIWARY	S.S.RAY 2	// SUNDARGARH SADAR /202 /2021
		VS	VS	()
234	CRLMC/0003443/2023	STATE OF ODISHA HARI HARA SAHOO	SARADA PRASAD DASH	// / /0
		VS	VS	()
235	CRLMC/0003444/2023	KRUSHNA CHANDRA DHIR ASHOK KUMAR SAHOO	ARJEET MISHRA	// / /0
		VS	VS	()
236	CRLMC/0003445/2023	PADMANAV SAHOO MEERAJ HUSSAIN	TAPOBANTA BARIK	// / /0
		VS	VS	()
237	CRLMC/0003446/2023	NAGMA ARA BEGUM ASHOK KUMAR SAHU	RAMDAS ACHARY	// BADAGODA P.S. /167 /2021
		VS	VS	()
238	CRLMC/0003447/2023	STATE OF ODISHA HRUDANANDA NAYAK	RAJIB LOCHAN PATTANAIAK	// NABARANGAPUR TOWN /204 /2023
		VS	VS	()

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239	CRLMC/0003448/2023	STATE OF ODISHA AJIT KUMAR PATRO VS	ASHOK KUMAR PATRO VS	// RAYAGADA TOWN /3 /2012 ()
240	CRLMC/0003449/2023	STATE OF ODISHA SHAN KAR KHILLA VS	DHARMENDRA SETHY VS	// KORAPUT SADAR /165 /2022 ()
241	CRLMC/0003450/2023	STATE OF ODISHA SK. AZAD VS	PABITRA KUMAR NAYAK VS	// KHARABEL NAGAR P.S. /269 /2004 ()
242	CRLMC/0003451/2023	STATE OF ODISHA AMARENDRA DAS VS	BISWAJIT NAYAK VS	// CUTTACK SADAR /614 /2020 ()
243	CRLMC/0003452/2023	TRUPTI NAYAK MANOJ KUMAR VS	SHIBASHISH MISRA VS	// / /0 ()
244	CRLMC/0003453/2023	STATE OF ODISHA SANJAY GARIA VS	ASWINI KUMAR DASH VS	// GOVINDPUR /9 /2017 ()
245	CRLMC/0003454/2023	STATE OF ODISHA SUPRIYA SUNA VS	SACHIDANANDA PADHEE VS	// / /0 ()
246	CRLMC/0003455/2023	RANJAN SUNA RABINDRA MALIK VS	DURGA PRASAD JENA VS	// MARINE KASIA /53 /2023 ()
247	CRLMC/0003456/2023	STATE OF ODISHA PADMAJA SINGH VS	ANJAN KUMAR BISWAL VS	// / /0 ()
248	CRLMC/0003457/2023	STATE OF ODISHA MANOJ KUMAR SAHOO VS	DIBYA CHARAN SWAIN VS	// MANGALA BAG /265 /2022 ()
249	CRLMC/0003458/2023	STATE OF ODISHA SURYAKANTA MOHAPATRA VS	SRIDHAR RATH VS	// TANGI (KHURDA) /471 /2023 ()
		STATE OF ODISHA		//

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250	CRLMC/0003459/2023	SANJIB KUMAR BEHERA VS STATE OF ODISHA	SOUGAT DASH VS	KEONJHAR TOWN /299 /2019 () //
251	CRLMC/0003460/2023	ROJALIN ROUT VS STATE OF ODISHA	SAMVIT MOHANTY VS	KUJANGA /134 /2019 () //
252	CRLMC/0003461/2023	RABINDRA KUMAR SAHIS VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	NAWAPARA /134 /2023 () //
253	CRLMC/0003462/2023	SUMANTA DANDAPAT VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	JAMANKIRA /131 /2018 () //
254	CRLMC/0003463/2023	PANCHANAN NAIK VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	DHANUPALI /20 /2019 () //
255	CRLMC/0003464/2023	JHATU @ RAJARAM KUMBHAR VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	RAMPUR (SONEPUR) /30 /2014 () //
256	CRLMC/0003465/2023	BAPI @ BAPINA @ DURGAMADHAB PATRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 () //
257	CRLMC/0003466/2023	PADMAJA SINGH VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	/ /0 () //
258	CRLMC/0003467/2023	SK. MD. MUSTAFA HUSSAIN @ MUSTAFA HUSSAIN VS STATE OF ODISHA	SAMVIT MOHANTY VS	TIRTOL /136 /2012 () //
259	CRLMC/0003468/2023	BIKASH CHANDRA SETHI VS STATE OF ODISHA	ANIRUDHA DAS VS	BARIPADA TOWN /62 /2018 () //
260	CRLMC/0003469/2023	JHASKETAN BHOI VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	barpalli /360 /2022 () //
261	CRLMC/0003470/2023	RAJA @ RAJENDRA SAHU	SANJIB KUMAR BHANJADEO	GOPALPUR /88 /2008

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
262	CRLMC/0003471/2023	DANGU @ SUDARSHAN PRADHAN	BHAKTA BHUSAN BARIK	DHAULI PS /45 /2022
		VS	VS	()
		STATE OF ODISHA		//
263	CRLMC/0003472/2023	BABUNA MOHANTY @ RAKESH KUMAR MOHANTYBISWAJIT PASAYAT		DHAULI PS /46 /2022
		VS	VS	()
		STATE OF ODISHA		//
264	CRLMP/0001550/2023	LIMA SUBUDHI	RAMESH KUMAR SAHU	/ /0
		VS	VS	()
		STATE OF ODISHA		//
265	CRLMP/0001551/2023	ABHIJIT MANGARAJ	SATYAJIT MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
266	CRLMP/0001552/2023	JALPANA DASH	MANORANJAN MUDULI	/ /0
		VS	VS	()
		SUPERINTENDENT OF POLICE (RURAL), CUTTACK		//
267	CRLMP/0001553/2023	MANASI SAHOO	SATYAJEET ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
268	CRLMP/0001554/2023	MINATI DAS	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
269	CRLMP/0001555/2023	DEEPAK KUMAR SAHOO	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
270	CRLMP/0001556/2023	M/S SAHOO COKE (SMOKELESS COKE), ANGUL	SOUMENDRA PATTANAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
271	CRLMP/0001557/2023	AMLAN SABITA	SUVASHISH PATTANAIK	/ /0
		VS	VS	()
		SWADESH NAYAK		//
272	CRLMP/0001558/2023	JYOSHNARANI SETHI	SUBHRANSU BHUSAN MOHANTY	/ /0
		VS	VS	()



## ORISSA HIGH COURT

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273	CRLMP/0001559/2023	STATE OF ODISHA BASANTI JENA VS	PRAVASH CH JENA VS	// / /0 ()
274	CRLMP/0001560/2023	STATE OF ODISHA PUSPALATA @ PUSHPALATA SWAIN VS	PRAVU PITYARTHI KU. PANDIT VS	// / /0 ()
275	CRLMP/0001561/2023	STATE OF ODISHA RENUBALA MISHRA VS	RABINDRA NATH PANDA VS	// / /0 ()
276	CRLREV/0000402/2023	STATE OF ODISHA SAMBHU PRASAD PADHAN VS	RAMANANDA THANAPATI VS	// BOLANGIR TOWN /92 /2020 ()
277	CRLREV/0000403/2023	STATE OF ODISHA KALICHARAN KABAT VS	DHARMENDRA SETHY VS	// BERHAMPUR /37 /2022 ()
278	CRLREV/0000404/2023	STATE OF ODISHA MANJULATA JENA VS	AMULYA RATNA PANDA VS	// SORO /491 /2021 ()
279	CRLREV/0000405/2023	STATE OF ODISHA M/S.JINDAL INDIA THERMAL POWER LTD. VS	AMRITA MISHRA VS	// / /0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul )
280	CRLREV/0000406/2023	M/S.QUARTZ INFRA AND ENGINEERING PVT. LTD. SHYAM SUNDAR JINDAL VS	ASIT KUMAR DASH VS	ICC/0000057/2018 / /0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul )
281	CRP/0000027/2023	M/S.QUARTZ INFRA AND ENGINEERING PVT. LTD. PRAKASH KUMAR MISHRA VS	BIBEKANANDA BHUYAN VS	ICC/0000057/2018 // ()
282	FAO/0000360/2023	KISHORE CHANDRA MISHRA RINKI BEHERA VS	SATYABAN SAHOO VS	// // ()
283	FAO/0000361/2023	UNION OF INDIA D.M., M/S. ORIENTAL INSURANCE CO. LTD. VS	PRASANTA KUMAR MAHALI VS	// // ()
		KETAKI SUTAR		//

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284	MACA/0000755/2023	ANJALI NAYAK VS ANIL KUMAR BHUTIA	PRADEEP KUMAR MISHRA VS	// 0 //
285	MACA/0000756/2023	SASMITA PANIGRAHY VS HARISCHANDERA DAKUA	PRADEEP KUMAR MISHRA VS	// 0 //
286	MACA/0000757/2023	THE MANAGER,LEGAL,M/S.BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD. VS SATYABAMA SETHY	ADAM ALI KHAN VS	// 0 //
287	MACA/0000758/2023	I.C.I.C.I LOMBARD GENERAL INSURANCE COMPANY LIMITED VS PRATIMA SAMAL	ADAM ALI KHAN VS	// 0 //
288	MACA/0000759/2023	THE DIVISIONAL MANAGER,CHOLAMANDALAM M.S.BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD. VS SHIBANI PATRA	ADAM ALI KHAN VS	// 0 //
289	MACA/0000760/2023	I.C.I.C.I LOMBARD GENERAL INSURANCE COMPANY LIMITED VS BHAGYASHREE BEHERA	ADAM ALI KHAN VS	// 0 //
290	MACA/0000761/2023	BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD. VS LALITA DEVI	ADAM ALI KHAN VS	// 0 //
291	MACA/0000762/2023	THE DIVISIONAL MANAGER,LEGAL T.P. CLAIM CELL,ORIENTAL INSURANCE CO.LTD. VS SIMADRI CHARAN SAHOO	ADAM ALI KHAN VS	// 0 //
292	MATA/0000259/2023	ARABINDA PATTNAIK VS RASHMI PATTNAIK	BIBHU PRASAD MOHANTY VS	// 0 //
293	MATA/0000260/2023	REETA SATAPATHY VS BASANTA KUMAR SATAPATHY	SWETALILNA PANDA VS	// 0 //
294	RPFAM/0000239/2023	BASANTA KUMAR SATAPATHY VS REETA SATAPATHY	BIBHU PRASAD TRIPATHY VS	// 0 //
295	RPFAM/0000240/2023	SUDIPA SATAPATHY	TUSAR KUMAR MISHRA	//

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		VS	VS	0
296	RPFAM/0000241/2023	RASHMI RANJAN @ BUBUN PANDA DILIP KUMAR BEJ	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
297	RPFAM/0000242/2023	GAYATRI BEJ@BARIK SANTANU KUMAR PATTANAİK	AMITAV TRIPATHY	//
		VS	VS	0
298	RPFAM/0000243/2023	SUCHANA DAS MANDAKINI KAR	JANGYA PRAKASH PARIDA	//
		VS	VS	0
299	RSA/0000339/2023	SANTOSH KUMAR RATH JASODA BEHERA	AJIT CHANDRA MOHAPATRA	//
		VS	VS	0
300	RSA/0000340/2023	RAGHUNATH BEHERA LALIT MAJHI	JNYANANANDA PANDA	//
		VS	VS	0
301	RVWPET/0000323/2023	HUKUM MAJHI STATE OF ODISHA	KARUNAKAR DAS,A.S.C	//
		VS	VS	0
302	TRP(C)/0000247/2023	BISHNU PRIYA MISHRA SUBHADA PRIYADARSINI DASH	ANUGRAHA NARAYAN SAMANTARAY	//
		VS	VS	0
303	TRP(C)/0000248/2023	SARTHAK SHO VAN TRIPATHY SUJATA BEHERA	SANTOSH KUMAR NANDA	//
		VS	VS	0
304	TRP(C)/0000249/2023	AMARENDRANATH BEHERA ANNAPURNA MAHARANA	DEBASISH PATNAİK	//
		VS	VS	0
305	WA/0001852/2023	SHRADHEYA KUMAR OJHA STATE OF ODISHA	PRASANNA KUMAR MOHANTY,A.S.C	//
		VS	VS	0
306	WA/0001853/2023	DR. BHABANI SHANKAR SAHOO SAROJINI PATTJOSHI	SATYABADI MANTRY	//
		VS	VS	0

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307	WA/0001854/2023	STATE OF ODISHA STATE OF ODISHA VS DR. MITARANI DEI	PRASANNA KUMAR MOHANTY,A.S.C VS	// // 0 //
308	WA/0001855/2023	STATE OF ODISHA VS DR. BIJAY KUMAR KHUNTIA	PRASANNA KUMAR MOHANTY,A.S.C VS	// 0 //
309	WA/0001856/2023	STATE OF ODISHA VS DR. KADAMBINI MOHANTY	PRASANNA KUMAR MOHANTY,A.S.C VS	// 0 //
310	WA/0001857/2023	STATE OF ODISHA VS DR. PRITI NANDA MOHANTY	PRASANNA KUMAR MOHANTY,A.S.C VS	// 0 //
311	WA/0001858/2023	STATE OF ODISHA VS ALEKH KUMAR BARIK	SUVASHISH PATTANAIK,A.G.A VS	// 0 //
312	WA/0001859/2023	STATE OF ODISHA VS DEBENDRA DEEP	SASWAT DAS,A.G.A VS	// 0 //
313	WA/0001860/2023	STATE OF ODISHA VS PRAFULLA KUMAR KHATUA	SUVASHISH PATTANAIK, A.G.A. VS	// 0 //
314	WA/0001861/2023	STATE OF ODISHA VS BANSIDHAR MOHANTY	SAROJ KANTA SAMAL,A.G.A VS	// 0 //
315	WA/0001862/2023	SURENDRA NATH MOHAPATRA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
316	WA/0001863/2023	STATE OF ODISHA VS GOPINATH BHUYAN	SAROJ KANTA SAMAL,A.G.A VS	// 0 //
317	WA/0001864/2023	STATE OF ODISHA VS RADHAMOHAN DALABEHERA	SAROJ KANTA SAMAL,A.G.A VS	// 0 //

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318	WA/0001865/2023	STATE OF ODISHA VS MADHUSUDAN PRAMANIK	SAROJ KANTA SAMAL, A.G.A. VS	// 0 //
319	WA/0001866/2023	STATE OF ODISHA VS JUDHISTIR PARIDA	PRASANNA KUMAR MOHANTY,A.S.C VS	// 0 //
320	WA/0001867/2023	STATE OF ODISHA VS N. LAXMINARAYAN	PRASANNA KUMAR MOHANTY, A.S.C. VS	// 0 //
321	WA/0001868/2023	STATE OF ODISHA VS DHANESWAR PRADHAN	PRASANNA KUMAR MOHANTY, A.S.C. VS	// 0 //
322	WA/0001869/2023	STATE OF ODISHA VS ASHOK KUMAR BAYARI	SUVASHISH PATTANAIK, A.G.A. VS	// 0 //
323	WA/0001870/2023	STATE OF ODISHA VS ABHYA KUMAR PARIDA	SUVASHISH PATTANAIK, A.G.A. VS	// 0 //
324	WA/0001871/2023	STATE OF ODISHA VS GANGADHAR SETHI	SUVASHISH PATTANAIK, A.G.A. VS	// 0 //
325	WP(C)/0025141/2023	M/S R.K.TRADERS, BOLANGIR VS THE COMMNR. OF CT AND GST, ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
326	WP(C)/0025142/2023	BAIKUNTHA NATH BARADA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
327	WP(C)/0025143/2023	DAMBARUDHAR SAMAL VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
328	WP(C)/0025144/2023	KOSALESWARI SAHU VS UNION OF INDIA	PRABODHA CHANDRA NAYAK VS	// 0 //
329	WP(C)/0025145/2023	SASMITA RAO	AMIYA KUMAR CHHATOI	//

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		VS	VS	0
330	WP(C)/0025146/2023	STATE OF ODISHA RAMACHANDRA BHANJA	AMIYA KUMAR CHHATOI	//
		VS	VS	0
331	WP(C)/0025147/2023	STATE OF ODISHA BISWARANJAN SAHOO	SANJIB KUMAR RATH	//
		VS	VS	0
332	WP(C)/0025148/2023	STATE OF ODISHA SURESH CHANDRA GIRI	AMIYA KUMAR CHHATOI	//
		VS	VS	0
333	WP(C)/0025149/2023	STATE OF ODISHA SITA MAJHI	SURESH KUMAR PANDA	//
		VS	VS	0
334	WP(C)/0025150/2023	STATE OF ODISHA INDRAMANI BEHERA	GOPAL KRISHNA NANDA	//
		VS	VS	0
335	WP(C)/0025151/2023	STATE OF ODISHA SUDHAKAR BHOI	SURESH KUMAR PANDA	//
		VS	VS	0
336	WP(C)/0025152/2023	STATE OF ODISHA LALIT MOHAN PANDA	AMIYA KUMAR CHHATOI	//
		VS	VS	0
337	WP(C)/0025153/2023	STATE OF ODISHA RAJ KISHORE SWAIN	SURESH KUMAR PANDA	//
		VS	VS	0
338	WP(C)/0025154/2023	STATE OF ODISHA BIJAYEE PRATAP MISHRA	GOPAL KRISHNA NANDA	//
		VS	VS	0
339	WP(C)/0025155/2023	STATE OF ODISHA GOBINDA MAHAKUD	SURESH KUMAR PANDA	//
		VS	VS	0
340	WP(C)/0025156/2023	STATE OF ODISHA KAMALAKANTA MAJHI	SUDHIR KUMAR PATRA	//
		VS	VS	0

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341	WP(C)/0025157/2023	STATE OF ODISHA DINABANDHU JENA VS	GOPAL KRISHNA NANDA VS	// // ()
342	WP(C)/0025158/2023	STATE OF ODISHA RAMA CHANDRA HEMBRAM VS	SURESH KUMAR PANDA VS	// // ()
343	WP(C)/0025159/2023	STATE OF ODISHA BANABIHARI HEMBRAM VS	SURESH KUMAR PANDA VS	// // ()
344	WP(C)/0025160/2023	STATE OF ODISHA BHAKTA CHARAN MAJHI VS	SURESH KUMAR PANDA VS	// // ()
345	WP(C)/0025161/2023	STATE OF ODISHA SOUDAMINI PATTANAİK VS	GOPAL KRISHNA NANDA VS	// // ()
346	WP(C)/0025162/2023	STATE OF ODISHA SANJULATA MOHANTA VS	SUDHIR KUMAR PATRA VS	// // ()
347	WP(C)/0025163/2023	STATE OF ODISHA SURESH KUMAR PATEL VS	BHABA RANJAN KAR VS	// // ()
348	WP(C)/0025164/2023	GOVT. OF ODISHA PRAFULLA KUMAR NAYAK VS	GOPAL KRISHNA NANDA VS	// // ()
349	WP(C)/0025165/2023	STATE OF ODISHA GOURANGA SAHU VS	BHABA RANJAN KAR VS	// // ()
350	WP(C)/0025166/2023	GOVT OF ODISHA , ADDITIONAL CHIEF SECY FINANCE DEPT ANURADHA RAO VS	SANJIB KUMAR RATH VS	// // ()
351	WP(C)/0025167/2023	STATE OF ODISHA SIBANATH SINGH VS	SURESH KUMAR PANDA VS	// // ()
		STATE OF ODISHA		//

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352	WP(C)/0025168/2023	HIMANSHU SEKHAR MOHANTA VS STATE OF ODISHA	SUDHIR KUMAR PATRA VS	// 0 //
353	WP(C)/0025169/2023	MANGULU RANA VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
354	WP(C)/0025170/2023	BRAJABANDHU PRADHAN VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
355	WP(C)/0025171/2023	SWAGATIKA PARIDA VS STATE OF ODISHA	SUDHIR KUMAR PATRA VS	// 0 //
356	WP(C)/0025172/2023	BALLAV MAJHI VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
357	WP(C)/0025173/2023	KANHU MARNDI VS STATE OF ODISHA	SUDHIR KUMAR PATRA VS	// 0 //
358	WP(C)/0025174/2023	UPENDRA BHOI VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
359	WP(C)/0025175/2023	PADAN SAHOO VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
360	WP(C)/0025176/2023	HEMANT KUMAR BHOI VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
361	WP(C)/0025177/2023	DINESH CHANDRA PATTANAİK VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
362	WP(C)/0025178/2023	BHAGYADHAR BEHERA VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
363	WP(C)/0025179/2023	NETRANANDA NAIK	BHABA RANJAN KAR	//



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		VS	VS	0
		GOVT. OF ODISHA		//
364	WP(C)/0025180/2023	BATA NAIK	BHABA RANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
365	WP(C)/0025181/2023	PRASANNA KU. PRADHAN	BHABA RANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
366	WP(C)/0025182/2023	NIBEDITA BARIK	SUDHIR KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0025183/2023	NIRANJAN PRADHAN	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0025184/2023	CHITTA RANJAN MAHAKUD	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0025185/2023	NABAGHANA MUNDA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0025186/2023	RAMAKANTA ROUT	BHABA RANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
371	WP(C)/0025187/2023	PRAMOD NAYAK	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0025188/2023	PRASANNA KUMAR MALL	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0025189/2023	HARI HAR SAHU	BHABA RANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
374	WP(C)/0025190/2023	DINABANDHU RANA	BHABA RANJAN KAR	//
		VS	VS	0

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375	WP(C)/0025191/2023	GOVT. OF ODISHA JITENDRA KUMAR MOHAPATRA VS	MANAS PATI VS	// // ()
376	WP(C)/0025192/2023	STATE OF ODISHA SASMITA MOHANTY VS	SUDHIR KUMAR PATRA VS	// // ()
377	WP(C)/0025193/2023	STATE OF ODISHA NARENDRA KUMAR JIT VS	BHABA RANJAN KAR VS	// // ()
378	WP(C)/0025194/2023	GOVT. OF ODISHA, ADDITIONAL CHIEF SECY, FINANCE DEPT SHASHI BHUSAN NAIK VS	BHABA RANJAN KAR VS	// // ()
379	WP(C)/0025195/2023	GOVT OF ODISHA, ADDITIONALCHIEF SECY, FINANCE DEPT DEBANANDA NAYAK VS	BHABA RANJAN KAR VS	// // ()
380	WP(C)/0025196/2023	GOVT. OF ODISHA SUSHREE MADHUSMITA VS	SUDHIR KUMAR PATRA VS	// // ()
381	WP(C)/0025197/2023	STATE OF ODISHA SARAT CH. PATEL VS	BHABA RANJAN KAR VS	// // ()
382	WP(C)/0025198/2023	GOVT OF ODISHA MAYADHAR KALLO VS	BHABA RANJAN KAR VS	// // ()
383	WP(C)/0025199/2023	GOVT OF ODISHA PRANAB KISHORE MOHAPATRA VS	SOMADARSAN MOHANTY VS	// // ()
384	WP(C)/0025200/2023	STATE OF ODISHA ASHISH KUMAR DAS VS	SUDHIR KUMAR PATRA VS	// // ()
385	WP(C)/0025201/2023	STATE OF ODISHA HEMANTA CHANDRA SAHU VS	BHABA RANJAN KAR VS	// // ()
		GOVT. OF ODISHA		//

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386	WP(C)/0025202/2023	RUDRA NARAYAN BEHERA VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
387	WP(C)/0025203/2023	KUNTI SINDHIRIA VS GOVT. OF ODISHA	BISWA RANJAN DALAI VS	// 0 //
388	WP(C)/0025204/2023	MANJULATA MOHANTA VS STATE OF ODISHA	SUDHIR KUMAR PATRA VS	// 0 //
389	WP(C)/0025205/2023	GODABARI KISAN VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
390	WP(C)/0025206/2023	PABITRA MOHAN GADHEE VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
391	WP(C)/0025207/2023	SUBHALAXMI PATTNAIK VS STATE OF ODISHA	SAMBHRAM DAS VS	// 0 //
392	WP(C)/0025208/2023	ARPITA PRIYADARSANI KAMILA VS STATE OF ODISHA	SUDHIR KUMAR PATRA VS	// 0 //
393	WP(C)/0025209/2023	SANTOSH KUMAR DANDAPAT VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
394	WP(C)/0025210/2023	KARTIKESWAR BEHERA VS STATE OF ODISHA	SUDHIR KUMAR PATRA VS	// 0 //
395	WP(C)/0025211/2023	SHAILABALA MOHANTY VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
396	WP(C)/0025212/2023	BENUDHAR MOHANTA VS STATE OF ODISHA	SUDHIR KUMAR PATRA VS	// 0 //
397	WP(C)/0025213/2023	KAILASINI PUROHIT	BHABA RANJAN KAR	//

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		VS	VS	0
		GOVT. OF ODISHA		//
398	WP(C)/0025214/2023	GIRJA SHANKAR SAHU	SUDHIR KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0025215/2023	BIPIN BIHARI DASH	BHABA RANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
400	WP(C)/0025216/2023	MANDAKINI MOHANTA	SUDHIR KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0025217/2023	SANGRAM KUMAR SAHOO	SUDHIR KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0025218/2023	MAHENDRA NAIK	BHABA RANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
403	WP(C)/0025219/2023	RAJESH KU. BEHERA	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0025220/2023	KRUSHNA PRASAD GIRI	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0025221/2023	TULU PARIDA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0025222/2023	ANITA PADHY	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0025223/2023	RINKU SAHOO @ PRABIR KUMAR SAHOO	MAHESWAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0025224/2023	SUMANTA BEHERA	SITANSU MOHAN SINGH	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/08/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
409	WP(C)/0025225/2023	STATE OF ODISHA BHIKARI CHARAN PRADHAN VS	SUSHANTA KUMAR MISHRA VS	// // ()
410	WP(C)/0025226/2023	STATE OF ODISHA MEDIMI PAKIR VS	SHARMISTHA SAMAL VS	// // ()
411	WP(C)/0025227/2023	STATE OF ODISHA ASWINI KUMAR NAYAK VS	SITANSU MOHAN SINGH VS	// // ()
412	WP(C)/0025228/2023	R.T.O. OFFICER CUTTACK SUNANDA PADHY VS	SHARMISTHA SAMAL VS	// // ()
413	WP(C)/0025229/2023	STATE OF ODISHA DEBARAJ SAHOO VS	SUSHANTA KUMAR MISHRA VS	// // ()
414	WP(C)/0025230/2023	STATE OF ODISHA M/S B.N.ENTERPRISERS, CUTTACK VS	SITANSU MOHAN SINGH VS	// // ()
415	WP(C)/0025231/2023	R.T.O., ROURKELA UPENDRA NATH PANDA VS	SHARMISTHA SAMAL VS	// // ()
416	WP(C)/0025232/2023	STATE OF ODISHA KALINGA MOTORS, GANJAM VS	KHIROD CHANDRA MAJHI VS	// // ()
417	WP(C)/0025233/2023	R.T.O. GANJAM PARESH KUMAR HOTA VS	KHIROD CHANDRA MAJHI VS	// // ()
418	WP(C)/0025234/2023	R.R.O. ANGUL RAJASHREE MOHANTY VS	SHARMISTHA SAMAL VS	// // ()
419	WP(C)/0025235/2023	STATE OF ODISHA BAIKUNTHA CHARAN SAHOO VS	SHARMISTHA SAMAL VS	// // ()
		STATE OF ODISHA		//

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420	WP(C)/0025236/2023	MANAS SAHOO VS THE TRANSPORT COMMNR. CUM CHAIRMAN, ODISHA, CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
421	WP(C)/0025237/2023	PRADEEP KUMAR SAHU VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
422	WP(C)/0025238/2023	SARAT CHANDRA HOTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
423	WP(C)/0025239/2023	BIBHUTI BHUSAN SAHOO VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
424	WP(C)/0025240/2023	MADHUSMITA BHANJA VS CHIEF POST MASTER GENERAL, ODISHA, BBSR	GAGAN BIHARI SINGH VS	// 0 //
425	WP(C)/0025241/2023	SOLE LENKA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
426	WP(C)/0025242/2023	HARISH CHANDRA DEEP VS STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	// 0 //
427	WP(C)/0025243/2023	BODHARAM BHOI VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
428	WP(C)/0025244/2023	CHINMAYA PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
429	WP(C)/0025245/2023	BHARAT BHUSHAN PANDA VS STATE OF ODISHA	ABHIJEET AGARWAL VS	// 0 //
430	WP(C)/0025246/2023	MANAS KUMAR PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
431	WP(C)/0025247/2023	BHARAT BHUSHAN PANDA	ABHIJEET AGARWAL	//

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
432	WP(C)/0025248/2023	STATE OF ODISHA DR. RAJENDRA PRASAD SWAIN	BIDYADHAR MANSINGA	//
		VS	VS	0
433	WP(C)/0025249/2023	THE STATE OF ORISSA SUJATA SAHU	ASHOK KUMAR DAS	//
		VS	VS	0
434	WP(C)/0025250/2023	STATE OF ODISHA BHANUMATI MAHANTA	TUSHAR KANTA NAYAK	//
		VS	VS	0
435	WP(C)/0025251/2023	STATE OF ODISHA PRAVASINI SENAPATI	ASHOK KUMAR DAS	//
		VS	VS	0
436	WP(C)/0025252/2023	STATE OF ODISHA KHIROD KUMAR KUAR	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
437	WP(C)/0025253/2023	STATE OF ODISHA SUDAM CHARAN PATRA	ASHOK KUMAR DAS	//
		VS	VS	0
438	WP(C)/0025254/2023	STATE OF ODISHA BEDABYAS SAHOO	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
439	WP(C)/0025255/2023	STATE OF ODISHA KIRTEE KIRAN PANDA	TUSAR KUMAR MISHRA	//
		VS	VS	0
440	WP(C)/0025256/2023	COUNCIL OF HIGHER SECONDARY EDUCATION, BBSR PRAVASINI SENAPATI	ASHOK KUMAR DAS	//
		VS	VS	0
441	WP(C)/0025257/2023	STATE OF ODISHA SANJAYA KUMAR SWAIN	ADHIRAJ MOHANTY	//
		VS	VS	0
442	WP(C)/0025258/2023	JOINT COMMISSIONER OF CT AND GST (APPEAL), KORAPUT HARIHAR BEHERA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0

**ORISSA HIGH COURT**

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0025259/2023	STATE OF ODISHA PUSPANJALI PATTNAIK VS	ASHOK KUMAR DAS VS	// // ()
444	WP(C)/0025260/2023	STATE OF ODISHA PABITRA MOHAN CHOUDHURY VS	ANIL KUMAR DAS VS	// // ()
445	WP(C)/0025261/2023	STATE OF ODISHA GRAMYA SURAKSHYA SAMITI, JAGATSINGHPUR VS	SIDHARTHA MISHRA VS	// // ()
446	WP(C)/0025262/2023	STATE OF ODISHA PRABHAT KUMAR SATAPATHY VS	ANIL KUMAR DAS VS	// // ()
447	WP(C)/0025263/2023	STATE OF ODISHA KARALA SURENDRA NATH VS	ANIL KUMAR DAS VS	// // ()
448	WP(C)/0025264/2023	STATE OF ODISHA KABI JENA VS	GOPINATH PANDA VS	// // ()
449	WP(C)/0025265/2023	STATE OF ODISHA DEBABALA PANDA @ DEVI VS	SUSANTA KUMAR BARAL VS	// // ()
450	WP(C)/0025266/2023	STATE OF ODISHA M/S. ALPL AND ICSPL JOINT VENTURE, JHARSUGUDA VS	SASWAT KUMAR ACHARYA VS	// // ()
451	WP(C)/0025267/2023	MAHANADI COALFIELDS LTD., SAMBALPUR SHREE SHREE SHYAM CHANDRA JEW THAKUR BIJUPATNA, SAMBALPUR VS	BRATISWARNA BALASORE VS	// // ()
452	WP(C)/0025268/2023	STATE OF ODISHA SHASHI BHUSAN MOHANTY VS	SIBA PRASAD PATI VS	// // ()
453	WP(C)/0025269/2023	STATE OF ODISHA GAJENDRA PRASAD PALAI VS	KRISHNA CHANDRA SAHU VS	// // ()
		STATE OF ODISHA		//



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454	WP(C)/0025270/2023	PRATAP CHANDRA MISHRA VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
455	WP(C)/0025271/2023	RAGHUNATH SISA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
456	WP(C)/0025272/2023	BIJAYA KUMAR TRIPATHY VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
457	WP(C)/0025273/2023	PRADEEP KUMAR BEHERA VS STATE OF ORISSA	SUSANTA KUMAR BARAL VS	// 0 //
458	WP(C)/0025274/2023	SHAKUNTALA JENA VS THE STATE OF ORISSA	SUDHANSU SEKHAR JENA VS	// 0 //
459	WP(C)/0025275/2023	PRASHANTA KUMAR DASH VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// 0 //
460	WP(C)/0025276/2023	TAPAN KUMAR BARIK VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	// 0 //
461	WP(C)/0025277/2023	ASISH KUMAR PRADHAN VS UNION OF INDIA	BIKRAM CHANDRA GHADAI VS	// 0 //
462	WP(C)/0025278/2023	SRUTI SASWAINI DEBTA VS CHAIRMAN OF THE CBSE, BOARD NEW DELHI	DIPTI RANJAN SWAIN VS	// 0 //
463	WP(C)/0025279/2023	AMIYA CHARAN JENAMANI VS COMMNR. OF ENDOWMENT, BBSR	MANMAYA KUMAR DASH VS	// 0 //
464	WP(C)/0025280/2023	SHUISILA DAS VS COMMNR. OF ENDOWMENTS, BBSR	MANMAYA KUMAR DASH VS	// 0 //
465	WP(C)/0025281/2023	PRITIREKHA PARIDA	PRATIK DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0025282/2023	MARKANDESWAR PANDA	TIKERAM MEHER	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0025283/2023	PRABHUPADA BEHERA	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0025284/2023	PATIRAM KALO	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0025285/2023	M/S. SIBU KANUNGO	KAJAL SAHOO	//
		VS	VS	0
		JOINT COMMISSIONER OF STATE TAX(APPEAL)		//
470	WP(C)/0025286/2023	ULLASH SAMANTARAY	SATYAJIT MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0025287/2023	SIBA PRASAD SINGH	BANSHIDHAR BAUG	//
		VS	VS	0
		INSPECTOR GENERAL OF REGISTRATION, ODISHA, CUTTACK		//
472	WP(C)/0025288/2023	M/S SHAKTI MALTARE AND LEMONADE PVT. LTD.,	SANDEEPA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0025289/2023	RASMITA GARNAIK @ GADANAYAK	HARA PRASAD RATH	//
		VS	VS	0
		COLLECTOR AND DM, DEOGARH		//
474	WP(C)/0025290/2023	PARSURAM BEHERA	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0025291/2023	RAKESH DAS	LAXMAN PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0025292/2023	JIBAN JYOTI DIHUDI	SANTOSH KUMAR MAHANTY	//
		VS	VS	0

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477	WP(C)/0025293/2023	STATE OF ODISHA JAYARAM SAHOO VS BABAJI SAMAL	MAHESWAR MOHANTY VS	// // 0 //
478	WP(C)/0025294/2023	SANTOSH KUMAR LENKA VS STATE OF ODISHA	SANJAY KUMAR KAR VS	// 0 //
479	WP(C)/0025295/2023	SACHIDANANDA BALABANTARAY VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
480	WP(C)/0025296/2023	ANANDA CHANDRA DAS VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
481	WP(C)/0025297/2023	PIRU MURMU VS STATE OF ODISHA	TAPAN KUMAR JENA SAMANTA VS	// 0 //
482	WP(C)/0025298/2023	NIRANJAN SWAIN VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
483	WP(C)/0025299/2023	BISHNU PRASAD SAHU VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //
484	WP(C)/0025300/2023	RAJKISHOR PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
485	WP(C)/0025301/2023	ABHIMANYU SAHU VS INDIAN BANK, BERHAMPUR	SUKANTA KUMAR NAYAK VS	// 0 //
486	WP(C)/0025302/2023	RAMAKANTA NAYAK VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
487	WP(C)/0025303/2023	KODANDA PANIGRAHI VS PRINCIPAL SECY. TO GOVT. OF ODISHA, WR DEPT.	BISWABIHARI MOHANTY VS	// 0 //

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488	WP(C)/0025304/2023	CHANCHALA PRADHAN VS COLLECTOR AND DM, KHURDA	RAJJEET ROY VS	// 0 //
489	WP(C)/0025305/2023	MANOJ KUMAR NAYAK VS STATE OF ODISHA	SMRUTI RANJAN PATRA VS	// 0 //
490	WP(C)/0025306/2023	B.PRATIKSWARUP JENA VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
491	WP(C)/0025307/2023	RINARANI PRADHAN VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
492	WP(C)/0025308/2023	NIRANJAN MOHARANA VS STATE OF ODISHA	SOMANATH NANDA VS	// 0 //
493	WP(C)/0025309/2023	BHARATIYA BANDAR MAZDOOR SANGHA, PARADEEP VS THE CHAIRMAN, PARADEEP PORT AUTHORITY, JAGATSINGHPUR	DEBPTI ABRATA MOHANTY VS	// 0 //
494	WP(C)/0025310/2023	M/S B.S.B.K. ENGINEERS PVT. LTD., ANGUL VS STATE OF ODISHA	SANDEEP KUMAR JENA VS	// 0 //
495	WP(C)/0025311/2023	SANDHYARANI MALIK VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
496	WP(C)/0025312/2023	SANJIB KUMAR GHATUARY VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
497	WP(C)/0025313/2023	UDESH KUMAR VS UNION OF INDIA	SONITA BISWAL VS	// 0 //
498	WP(C)/0025314/2023	KAPILENDRA BEHERA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
499	WP(C)/0025315/2023	MD. AKBAR	DAYANIDHI MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
500	WP(C)/0025316/2023	THE AO, INDIAN BANK, CUTTACK KALAKAR BAGHSINGH	NIHAL RATH	//
		VS	VS	0
501	WP(C)/0025317/2023	CHAIRMAN, ODISHA MINING CORPORATION LTD., BBSR ANANDA MAHARANA	SAROJ KUMAR DASH	//
		VS	VS	0
502	WP(C)/0025318/2023	STATE OF ODISHA JYOTI RANJITA SOY	DURGESH NARAYAN RATH	//
		VS	VS	0
503	WP(C)/0025319/2023	STATE OF ODISHA GHANASHYAM KANHAR	SUSANTA KUMAR LENKA	//
		VS	VS	0
504	WP(C)/0025320/2023	STATE OF ODISHA SRINIVAS MANDANGI	DURGESH NARAYAN RATH	//
		VS	VS	0
505	WP(C)/0025321/2023	STATE OF ODISHA RANJAN BEHERA	SUSANTA KUMAR LENKA	//
		VS	VS	0
506	WP(C)/0025322/2023	STATE OF ODISHA GUNANIDHI BEHERA	DURGESH NARAYAN RATH	//
		VS	VS	0
507	WP(C)/0025323/2023	STATE OF ODISHA NIRANJAN RAJHANS	DURGESH NARAYAN RATH	//
		VS	VS	0
508	WP(C)/0025324/2023	STATE OF ODISHA AMERESH KUMAR SINGH	SUBASH CH PANI	//
		VS	VS	0
509	WP(C)/0025325/2023	STATE OF ODISHA NARAYAN KUMAR	DURGESH NARAYAN RATH	//
		VS	VS	0
510	WP(C)/0025326/2023	STATE OF ODISHA RABI SANKAR BISOYI	BHAGABAN BEHERA	//
		VS	VS	0

**ORISSA HIGH COURT**

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	WP(C)/0025327/2023	STATE OF ODISHA URMILA MAHANANDA VS	DURGESH NARAYAN RATH VS	// // ()
512	WP(C)/0025328/2023	STATE OF ODISHA M/S MOSHVARAYA INFRASTRUCTURE LTD., ANGU VS	SUBASH CH PANI VS	// // ()
513	WP(C)/0025329/2023	STATE OF ODISHA M/S CHIDANANDA RICE INDUSTRY PVT. LTD., KALAN VS	SHANU KUMAR SARANGI VS	// // ()
514	WP(C)/0025330/2023	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA, UTTAR PRADESH JAGANNATH MANDANGI VS	DURGESH NARAYAN RATH VS	// // ()
515	WP(C)/0025331/2023	STATE OF ODISHA M/S MOSHVARAYA INFRASTRUCTURE LTD., ANGU VS	SUBASH CH PANI VS	// // ()
516	WP(C)/0025332/2023	STATE OF ODISHA KHAGESWAR PATRA VS	DURGESH NARAYAN RATH VS	// // ()
517	WP(C)/0025333/2023	STATE OF ODISHA SAKUNTALA NAYAK VS	PRAFULLA KUMAR KAR VS	// // ()
518	WP(C)/0025334/2023	STATE OF ODISHA SANJEETH KUMAR PANDA VS	RANJIT MOHANTY VS	// // ()
519	WP(C)/0025335/2023	STATE OF ODISHA THE MANAGING DIRECTOR, OSCARD BANK LTD., BIRE VS	DEEPAK KUMAR PANI VS	// // ()
520	WP(C)/0025336/2023	THE PRESIDING OFFICER, LABOUR COURT, JEYPORE MANOJ KUMAR JENA VS	ANAM CHARAN PANDA VS	// // ()
521	WP(C)/0025337/2023	STATE OF ODISHA MAHENDRA KUMAR MOHAPATRA VS	GOURI KUMAR RATH VS	// // ()
		STATE OF ODISHA		//

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522	WP(C)/0025338/2023	CHANDAN MALLICK VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
523	WP(C)/0025339/2023	MAMATA PRADHAN VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
524	WP(C)/0025340/2023	LAXMAN KUMAR PANIGRAHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
525	WP(C)/0025341/2023	RAMA CHANDRA SWAIN @ R.C.SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
526	WP(C)/0025342/2023	SARATHI BHANJA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
527	WP(C)/0025343/2023	SUBHASHIS BHATTA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
528	WP(C)/0025344/2023	SURESH ROUSTRAY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
529	WP(C)/0025345/2023	KAPILESWAR MOHAPATRA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
530	WP(C)/0025346/2023	KABITA SAHOO VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
531	WP(C)/0025347/2023	PADMABATI PATRO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
532	WP(C)/0025348/2023	NIRMALA MUDULI @ MALLICK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
533	WP(C)/0025349/2023	M/S KHANDLWAL STEEL PIPES, CUTTACK	AMIT PRASAD BOSE	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		KUSUM DHAL		//
534	WP(C)/0025350/2023	DURGA PRASANNA KAR	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
535	WP(C)/0025351/2023	PRATAP CHANDRA PARIDA	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
536	WP(C)/0025352/2023	KARTIK CHANDRA SWAIN	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		THE COMMISSIONER, CT AND GST, ODISHA		//
537	WP(C)/0025353/2023	SARAT KUMAR DAS	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
538	WP(C)/0025354/2023	BISWANATH SAHOO	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
539	WP(C)/0025355/2023	SABITA DAS	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
540	WP(C)/0025356/2023	M/S MAHAVIR INFRA DEVELOPERS PVT. LTD., BBSR	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		THE COMMISSIONER, CT AND GST, CUTTACK		//
541	WP(C)/0025357/2023	PADMANAV PATRA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
542	WP(C)/0025358/2023	PANCHANAN KHAMARI	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
543	WP(C)/0025359/2023	BHARAT KUMAR MEHER	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
544	WP(C)/0025360/2023	MAHESH RAM MAJHI	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	WP(C)/0025361/2023	STATE OF ODISHA MRUTYUNJAYA PANDA VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
546	WPCRL/0000109/2023	STATE OF ODISHA SWARUP KUMAR JENA VS	BYOMAKESH TRIPATHY VS	// /0 ()
547	ABLAPL/0008425/2023	STATE OF ODISHA RAMA @ KAMAL LOCHAN PADHI VS	BALAKRUSHNA RAY VS	// SATYABADI /200 /2023 ()
548	ABLAPL/0008426/2023	STATE OF ODISHA SUBHAM SAHU VS	TIRTH KUMAR SAHU VS	// /0 ()
549	ABLAPL/0008427/2023	STATE OF ODISHA SUBHAM SAHU VS	TIRTH KUMAR SAHU VS	// /0 ()
550	ABLAPL/0008428/2023	STATE OF ODISHA ABHILASI LIMA VS	SUCHIT KUMAR NAYAK VS	// R.UDAYAGIRI /72 /2023 ()
551	ABLAPL/0008429/2023	STATE OF ODISHA SANJAY @ SUSHANTA PARIDA VS	ASIT KUMAR OTTA VS	// MURUDA /271 /2023 ()
552	ABLAPL/0008430/2023	STATE OF ODISHA LIKUN @ MALAYA PILLEI VS	CHIRANJAYA MOHANTY VS	// BALIANTA P.S. /341 /2018 ()
553	ABLAPL/0008431/2023	STATE OF ODISHA AJAY KUMAR ROUT VS	ASHOK KUMAR SAHOO VS	// MARSHAGHAI /421 /2023 ()
554	ABLAPL/0008432/2023	STATE OF ODISHA ARJUN NAYAK VS	SARAT CHANDRA BASTIA VS	// DHAULI PS /241 /2022 ()
555	ABLAPL/0008433/2023	STATE OF ODISHA AJIT KUMAR ROUT VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	// RAMACHANDRAPUR /168 /2023 () //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
556	ABLAPL/0008434/2023	SABITA SETHI @ SETHY VS STATE OF ODISHA	BINAYA BHUSAN ROUTRAY VS	LINGARAJ P.S. /207 /2023 () //
557	ABLAPL/0008435/2023	MICHAIEL KUMAR PANI VS STATE OF ODISHA	S.S.RAY (2) VS	RAYAGADA /20 /2023 () //
558	ABLAPL/0008436/2023	GAGAN BHANJ VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	ODAGAON /129 /2023 () //
559	ABLAPL/0008437/2023	JYOTI PRAKASH VS STATE OF ODISHA	BIBHU PRASAD DAS VS	BAIDYANATHPUR /223 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001096/2023
560	ABLAPL/0008438/2023	TUSHARKANT PARIJA VS STATE OF ODISHA	JYOTI PRAKASH PATRA VS	TALCHER TOWN /291 /2023 () //
561	ABLAPL/0008439/2023	SANGRAM KESHARI MAHANTY VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	CHAMAKHANDI /251 /2022 () //
562	ABLAPL/0008440/2023	ISWAR GOPAL CHETTY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	/ /0 () //
563	ABLAPL/0008441/2023	SUDHIR KUMAR BEHERA VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	BHANJANAGAR /597 /2023 () //
564	ABLAPL/0008442/2023	PRAVAKAR PATRA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /320 /2023 () //
565	ABLAPL/0008443/2023	JIVAN JYOTI DWIBEDI VS STATE OF ODISHA	SURESH KUMAR JENA VS	LINGARAJ P.S. /167 /2023 () //
566	ABLAPL/0008444/2023	SRADHABJALI BEHERA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /513 /2023 () //
567	ABLAPL/0008445/2023	RAMA CHANDRA BEHERA	BHARAT JALLI	DHAULI PS /132 /2023

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0008446/2023	SANTILATA DAS	MANORANJAN MUDULI	KANPUR /76 /2023
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0008447/2023	SANTOSH KUMAR CHAHATARAY	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0008448/2023	SANTOSH PRASAD RAY @ JADAB	SABYASACHI MISHRA	JATNI P.S. /242 /2023
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0008449/2023	DOLINDRA KUMBHAR	DIPTI RANJAN SWAIN	BANGOMUNDA /86 /2023
		VS	VS	()
		STATE OF ODISHA		//
572	ABLAPL/0008450/2023	RUPALI BEHERA	PRANAB RANJAN CHHATOI	BANKI /99 /2023
		VS	VS	()
		STATE OF ODISHA		//
573	ABLAPL/0008451/2023	JOGESWAR BEHERA@CHIKUN	JATINDRA KUMAR MOHAPATRA	DHUSURI /253 /2023
		VS	VS	()
		STATE OF ODISHA		//
574	ABLAPL/0008452/2023	SASANKA KUMAR PRADHAN	ANIRUDHA DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
575	ABLAPL/0008453/2023	CHIKU @ MADAN MOHAN PRADHAN	BIBHUTI RANJAN MOHANTY	BALIMI /213 /2023
		VS	VS	()
		STATE OF ODISHA		//
576	ABLAPL/0008454/2023	DEBARAJ KHUNTIA	BIKRAM KESHARI RAJ	KHANDAPARA /170 /2023
		VS	VS	()
		STATE OF ODISHA		//
577	ABLAPL/0008455/2023	RAJESH PAL	RABINDRANATH BARIK	NAYAGARH /42 /2022
		VS	VS	()
		STATE OF ODISHA		//
578	ABLAPL/0008456/2023	PRADIP KUMAR DAS @ RAJ SEKHAR DAS	SANTOSH KUMAR MAHANTY	SURADA /38 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	ABLAPL/0008457/2023	STATE OF ODISHA PRAMILA DAS VS	MANASI MOHAPATRA VS	// / /0 ()
580	ABLAPL/0008458/2023	STATE OF ODISHA MEENARANI SAHU VS	DEEPAK RANJAN PARIDA VS	// INFOCITY PS /237 /2023 ()
581	ABLAPL/0008459/2023	STATE OF ODISHA LAXMIPRIYA @ LAXMISHREE TRIPATHY VS	ARUN KUMAR DAS (1) VS	// DHENKANAL TOWN /134 /2023 ()
582	ABLAPL/0008460/2023	STATE OF ODISHA AMULYA PALEI VS	SAROJ KUMAR DASH VS	// BHUBAN /298 /2023 ()
583	ABLAPL/0008461/2023	STATE OF ODISHA MAMATA SAHOO VS	ANITA SAHOO VS	// RANPUR /155 /2023 ()
584	ABLAPL/0008462/2023	STATE OF ODISHA SUSANTA KUMAR MOHANTY @ SUSANTA VS	SRIDHAR RATH VS	// KUMBHARAPARA /159 /2023 ()
585	ABLAPL/0008463/2023	STATE OF ODISHA TAPABANTA RAJAHANS @ SUMANTA RAJAHANS VS	JAGABANDHU SAHU VS	// PAIKMAL /111 /2023 ()
586	ABLAPL/0008464/2023	STATE OF ODISHA KOLHA TARAI VS	ASHOK KUMAR SARANGI VS	// SUKINDA /123 /2023 ()
587	ABLAPL/0008465/2023	STATE OF ODISHA AVINASH SINGH VS	ABHISHEK PRADHAN VS	// RAJGANGPUR /340 /2023 ()
588	ABLAPL/0008466/2023	STATE OF ODISHA SUNIL @ BABU @ JUDHISTIRA NAHAK @ SUNIL NAHAK VS	ABHISHEK KUMAR RAGADA VS	// ASKA /247 /2016 ()
589	ABLAPL/0008467/2023	STATE OF ODISHA SUDAY KUMAR MALI VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /203 /2023 ()
		STATE OF ODISHA		//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
590	ABLAPL/0008468/2023	NARAYAN BHOL VS STATE OF ODISHA	ASHOK JENA VS	KISSANNAGAR PS /141 /2023 () //
591	ABLAPL/0008469/2023	SUBASH CHANDRA NAYAK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	PARADEEP /94 /2023 () //
592	ABLAPL/0008470/2023	AKSHYA MAHANANDA VS STATE OF ODISHA	JAGABANDHU SAHU VS	SAINTALA /177 /2023 () //
593	ABLAPL/0008471/2023	TRINANTH JENA VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	SAHADEV KHUNTA /303 /2023 () //
594	ABLAPL/0008472/2023	SHANTANU PATI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHOUDWAR /359 /2023 () //
595	ABLAPL/0008473/2023	PABITRA MOHAN UPADHYAYA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHOUDWAR /359 /2023 () //
596	ABLAPL/0008474/2023	KSHETRA MOHAN PUROHIT VS STATE OF ODISHA	HEMANT KUMAR MUND VS	BHAWANIPATNA TOWN /241 /2023 () //
597	ABLAPL/0008475/2023	BATIA BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /304 /2023 () //
598	ABLAPL/0008476/2023	MANJU KHANDUAL VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	GANGAPUR (ASKA) /533 /2023 () //
599	ABLAPL/0008477/2023	BASANTI JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	MARINE PST TALCHUA /110 /2023 () //
600	ABLAPL/0008478/2023	PRADEEPA KUMAR SAMAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KENDRAPARA SADAR /500 /2023 () //
601	ABLAPL/0008479/2023	ARUN KUMAR ROUT @ PINTUA	RANJIT MOHANTY	NIKIRAI /215 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
602	ABLAPL/0008480/2023	STATE OF ODISHA NILANCHAL SAHU	AMITAV TRIPATHY	// DHARAKOT PS /44 /2020
		VS	VS	()
603	ABLAPL/0008481/2023	STATE OF ODISHA BAIKUNTHA NATH SAHOO	SAROJ KUMAR DASH	// JUDUM /65 /2023
		VS	VS	()
604	ABLAPL/0008482/2023	STATE OF ODISHA MANORANJAN NAYAK	PRIYA RANJAN SINGH	// DHENKANAL SADAR /633 /2023
		VS	VS	()
605	ABLAPL/0008483/2023	STATE OF ODISHA SURENDRA NAIK	SANJIB KUMAR BHANJADEO	// KHURDA MODEL /476 /2023
		VS	VS	()
606	ABLAPL/0008484/2023	STATE OF ODISHA SATYABRATA PANDA	SIDHANT KUMAR JENA	// BHUBAN /273 /2023
		VS	VS	()
607	ABLAPL/0008485/2023	STATE OF ODISHA DEBABRATA PANDA	SIDHANT KUMAR JENA	// BHUBAN /273 /2023
		VS	VS	()
608	ABLAPL/0008486/2023	STATE OF ODISHA GOBINDA HANSA	JAGABANDHU SAHU	// PAIKMAL /223 /2022
		VS	VS	()
609	ABLAPL/0008487/2023	STATE OF ODISHA AJAYA MALIK	PRASANTA KUMAR ROUTRAY	// KUAKHIA /248 /2023
		VS	VS	()
610	ABLAPL/0008488/2023	STATE OF ODISHA ROHIT GUPTA	PRASANTA KUMAR ROUTRAY	// KHETRARAJPUR /186 /2023
		VS	VS	()
611	ABLAPL/0008489/2023	STATE OF ODISHA PREMANANDA SAHOO	BISHNU PRASAD PRADHAN	// / /0
		VS	VS	()
612	ABLAPL/0008490/2023	STATE OF ODISHA BARUNDEV PRADHAN	SUSHANTA KUMAR PRADHAN	// MAHULPALI /15 /2023
		VS	VS	()

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
613	ABLAPL/0008491/2023	STATE OF ODISHA ABHIRAM NATH VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /430 /2023 ()
614	ABLAPL/0008492/2023	STATE OF ODISHA PRABHAT KUMAR BHOI VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /341 /2023 ()
615	ABLAPL/0008493/2023	STATE OF ODISHA DEBARAJ KHUNTIA VS	SUSHANTA KUMAR JOSHI VS	// KHANDAPARA /170 /2023 ()
616	ABLAPL/0008494/2023	STATE OF ODISHA BALARAM JENA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /315 /2021 ()
617	ABLAPL/0008495/2023	STATE OF ODISHA BIJULI SAHOO VS	JAYADEBA BEHERA VS	// NAYAGARH SADAR /125 /2023 ()
618	ABLAPL/0008496/2023	STATE OF ODISHA PRAVA@ PRAVAKAR NAYAK VS	SUSANTA KUMAR BARAL VS	// KHUNTUNI /146 /2023 ()
619	ABLAPL/0008497/2023	STATE OF ODISHA SANTA@ SANTOSH KUMAR SAHOO VS	SUSANTA KUMAR BARAL VS	// KHUNTUNI /146 /2023 ()
620	ABLAPL/0008498/2023	STATE OF ODISHA BISWAJIT NAYAK @ GUDU VS	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /178 /2023 ()
621	ABLAPL/0008499/2023	STATE OF ODISHA SANJAY KUMAR MOHANTY VS	SUSANTA KUMAR BARAL VS	// KHUNTUNI /146 /2023 ()
622	ABLAPL/0008500/2023	STATE OF ODISHA GHANASHYAM NAIK VS	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /480 /2023 ()
623	ABLAPL/0008501/2023	STATE OF ODISHA SUNIL SAHOO VS	SUSANTA KUMAR BARAL VS	// KHUNTUNI /146 /2023 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :07/08/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
624	ABLAPL/0008502/2023	HRUDANANDA MOHANTY@SAGAR VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /146 /2023 () //
625	ABLAPL/0008503/2023	KABIRAJ MEDANDARAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /477 /2023 () //
626	ABLAPL/0008504/2023	CHAKRADHAR PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KUMBHARAPARA /159 /2023 () //
627	ABLAPL/0008505/2023	JAMUNA MALIK VS STATE OF ODISHA	PRASANTA KUMAR ROURTRAY VS	KUAKHIA /248 /2023 () //
628	ABLAPL/0008506/2023	UTTAM KUMAR PANIGRAHI VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	GOLANTHARA (BERHAMPUR) /359 /2023 () //
629	ABLAPL/0008507/2023	SEK.JALAL HUSEN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /101 /2023 () //
630	ABLAPL/0008508/2023	ASIT KUMAR MOHANTY VS STATE OF ODISHA	PRABIN DAS VS	/ /0 () //
631	ABLAPL/0008509/2023	ADIKANDA BEHERA VS STATE OF ODISHA	SATYA NARAYAN BHRAMAR RAY VS	/ /0 () //
632	ABLAPL/0008510/2023	SANTOSH PRADHAN VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	PATTAPUR (DIGAPAHANDI) /474 /2023 () //



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MISC CASES FILED on :07/08/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	3/2023 LPA/2/2015	BABAJI NAYAK-MP	
2	5/2023 CONTC(CP)/163/2009	DAITARI NAIK-MP	
3	34/2023 CRP/27/2023	PRAKASH KUMAR MISHRA-MP	BIBEKANANDA BHUYAN
4	35/2023 CRP/27/2023	PRAKASH KUMAR MISHRA-MP	BIBEKANANDA BHUYAN
5	65/2023 WPC(OA)/829/2017	DR. PURNA CHANDRA MAHAKUD-MP	
6	159/2023 WPC(OAC)/109/2011	PRATAP CHANDRA BARIK-MP	M/S NIRANJAN LENKA
7	224/2023 CMAPL/562/2023	RASHMITA MOHANTY @ KAR-MP	KRISHNA CHANDRA SAHU
8	225/2023 CMAPL/565/2023	RASHMITA MOHANTY @ KAR-MP	KRISHNA CHANDRA SAHU
9	226/2023 CMAPL/569/2023	KALU CHAMPATI-MP	ADV
10	263/2023 TRP(C)/247/2023	SUBHADA PRIYADARSINI DASH-MP	ANUGRAHA NARAYAN SAMANTARAY
11	264/2023 TRP(C)/120/2023	ANNAPURNA MISHRA-MP	ASHOK KUMAR BEHERA
12	264/2023 MATA/259/2023	ARABINDA PATTNAIK-MP	BIBHU PRASAD MOHANTY
13	265/2023 TRP(C)/212/2023	GAYATRI SEN-MP	DEBASISH PATNAIK
14	265/2023 MATA/260/2022	AMBIKA NAIK-MP	
15	265/2023 CRLMP/1556/2023	M/S SAHOO COKE (SMOKELESS COKE), ANGUL-MP	SOUMENDRA PATTANAIAK
16	266/2023 TRP(C)/249/2023	ANNAPURNA MAHARANA-MP	DEBASISH PATNAIK
17	267/2023 TRP(C)/248/2023	SUJATA BEHERA-MP	SANTOSH KUMAR NANDA
18	289/2023 RPFAM/239/2023	BASANTA KUMAR SATAPATHY-MP	BIBHU PRASAD TRIPATHY
19	290/2023 RPFAM/241/2023	DILIP KUMAR BEJ-MP	DWARIKA PRASAD MOHANTY
20	291/2023 RPFAM/242/2023	SANTANU KUMAR PATTANAIAK-MP	AMITAV TRIPATHY
21	301/2023 RVWPET/323/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
22	302/2023 RVWPET/323/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
23	333/2023 CONTC/2189/2023	UPAMANYU JENA-MP	M/S. D.K. PATTNAIK
24	334/2023 CONTC/4318/2023	DR. PRADEEP RAJ KARAT-MP	MR.SWAPNA KU.OJHA
25	335/2023 CONTC/4315/2023	DR. PRADEEP RAJ KARAT-MP	MR.SWAPNA KU.OJHA
26	555/2023	SAMBHU PRASAD PADHAN-MP	RAMANANDA THANAPATI

27	CRLREV/402/2023 556/2023	KALICHARAN KABAT-MP	DHARMENDRA SETHY
28	CRLREV/403/2023 557/2023	SHAIKH JAVED SARWAR-MP	S.K.ATTIULLAH, M/S SAMIR KUMAR MISHRA, J. PRA
29	CRLREV/248/2020 558/2023	MANJULATA JENA-MP	AMULYA RATNA PANDA
30	CRLREV/404/2023 559/2023	M/S.JINDAL INDIA THERMAL POWER LTD.-MP	AMRITA MISHRA
31	CRLREV/405/2023 560/2023	SHYAM SUNDAR JINDAL-MP	ASIT KUMAR DASH
32	CRLREV/406/2023 632/2023	RENU DEVI-MP	
33	FAO/169/2022 633/2023	STATE OF ODISHA-MP	A.S.C.
34	FAO/182/2021 634/2023	LEGAL MANAGER, M/S. CHOLA MS G.I.CO. LTD.-MP	G.P DUTTA
35	FAO/299/2023 635/2023	D.M., M/S. UNITED INDIA INSURANCE COMPANY LTD.-M	BANTOSH KUMAR MOHANTY
36	FAO/287/2023 837/2023	BISWAMBAR SAHOO-MP	SANJEEB CHAKRAVARTY
37	RSA/38/2020 838/2023	KRUSHNA CH.PANDA-MP	M/S.TAPAN KU.MOHANTY, TIKE RAM MEHER
38	RSA/41/2005 839/2023	LAXMAN NAIK-MP	M/S.S.P.MISHRA
39	RSA/373/2012 840/2023	JASODA BEHERA-MP	AJIT CHANDRA MOHAPATRA
40	RSA/339/2023 841/2023	LADI LINGARAJ PATRO-MP	B.S.PANIGRAHI
41	RSA/209/2003 842/2023	LADI LINGARAJ PATRO-MP	M/S.BIDYADHAR MISHRA
42	RSA/209/2003 843/2023	LADI LINGARAJ PATRO-MP	M/S.BIDYADHAR MISHRA
43	RSA/209/2003 844/2023	LADI LINGARAJ PATRO-MP	B.S.PANIGRAHI
44	RSA/209/2003 845/2023	LADI LINGARAJ PATRO-MP	M/S.BIDYADHAR MISHRA
45	RSA/209/2003 846/2023	LADI LINGARAJ PATRO-MP	M/S.BIDYADHAR MISHRA
46	RSA/209/2003 847/2023	SALIPUR COLLEGE,SALI-MP	
47	RSA/228/2014 848/2023	M/S.SHIVOM MINERALS LTD.-MP	PRAFULLA KUMAR RATH
48	RSA/238/2022 849/2023	RAMA CHANDRA PALAI-MP	TUSAR KUMAR MISHRA
49	RSA/123/2023 850/2023	JATINDRA NATH-MP	M/S.ARUN KU.MISHRA,T.K.BISWAL,A.K.NANDY,A.SA
50	RSA/316/2009 851/2023	MAHENDRA MOHANTA-MP	M/S.SUJATA DASH
51	RSA/252/2018 852/2023	LALIT MAJHI-MP	JNYANANANDA PANDA
52	RSA/340/2023 852/2023	BISWAMOHAN PATTANAIAK-MP	
53	CMP/872/2023 853/2023	LALIT MAJHI-MP	JNYANANANDA PANDA
54	RSA/340/2023 853/2023	GURPREET SINGH SABIHARWAL-MP	SHAURYA MITRA TOMAR
55	CMP/461/2023 854/2023	JAYALAXMI MAHAKUD-MP	MAHESWAR MOHANTY
56	CMP/644/2023 855/2023	JAYALAXMI MAHAKUD-MP	MAHESWAR MOHANTY
57	CMP/644/2023 856/2023	BIKRAM KUMAR PATTANAIAK-MP	BIRENDRA KU. PARDHI
	CMP/873/2023		

58	857/2023 CMP/874/2023	NIHAR RANJAN SWAIN-MP	MAHESWAR MOHANTY
59	858/2023 CMP/810/2023	MANOJ SUNANI@MANOJ KUMAR SUNANI-MP	TUSAR KUMAR MISHRA
60	859/2023 CMP/604/2022	BHABATOSH SINHA-MP	DAMODAR DEO
61	860/2023 CMP/876/2023	BIDYADHARA SWAIN-MP	AMITAV TRIPATHY
62	861/2023 CMP/877/2023	NILAMBAR MOHAPATRA-MP	RAMDAS ACHARY
63	862/2023 CMP/723/2022	SUNIA MAJHI-MP	PRAVAT KUMAR MUDULI
64	863/2023 CMP/878/2023	MADHUSUDAN BHOI-MP	SATYA NARAYAN MISHRA 4
65	1066/2023 BLAPL/6643/2023	BHAGABAT BARIK @ BHAGYADHAR BARIK-MP	
66	1067/2023 BLAPL/6653/2023	BHAGABAT BARIK-MP	
67	1068/2023 BLAPL/5317/2023	PAULA PANI-MP	PABITRA KUMAR PAIK
68	1069/2023 BLAPL/3743/2023	AMAN NARESH GANVIR-MP	
69	1070/2023 BLAPL/8332/2023	ANIL KUMAR PATRA @ ULU-MP	SURYAKANTA DASMOHAPATRA
70	1071/2023 BLAPL/8904/2023	MITHUN @ DIPAK KUMAR SWAIN-MP	BISWAJIT TRIPATHY
71	1314/2023 MACA/826/2016	SUSANTA DEHURY-MP	M/S.K.C.NAYAK
72	1315/2023 MACA/826/2016	SUSANTA DEHURY-MP	M/S.K.C.NAYAK
73	1316/2023 MACA/484/2020	SULACHANA ROUT-MP	K.C.NAYAK
74	1317/2023 MACA/734/2023	M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
75	1318/2023 MACA/734/2023	M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
76	1319/2023 MACA/734/2023	M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
77	1320/2023 MACA/762/2022	THE REGIONAL MANAGER, M/S.NEW INDIA ASSURANCE CO. LTD.-MP	COYIN BIPARI DAS
78	1321/2023 MACA/755/2023	ANJALI NAYAK-MP	PRADEEP KUMAR MISHRA
79	1322/2023 MACA/756/2023	SASMITA PANIGRAHY-MP	PRADEEP KUMAR MISHRA
80	1323/2023 MACA/619/2009	BAIKUNTHA PATRA-MP	M/S.SARADA P.SARANGI
81	1324/2023 MACA/306/2023	THE NEW INDIA ASSURANCE CO. LTD.-MP	ADAM ALI KHAN
82	1325/2023 MACA/1223/2017	BRANCH MANAGER,BAJAJ ALLIANZ G.I.CO.LTD.-MP	
83	1326/2023 MACA/1224/2017	branch MANAGER,BAJAJ ALLIANZ G.I.CO.LTD.-MP	
84	1327/2023 MACA/1225/2017	BRANCH MANAGER,BAJAJ ALLIANZ .I.CO.LTD.-MP	
85	1328/2023 MACA/757/2023	THE MANAGER,LEGAL,M/S.BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
86	1329/2023 MACA/758/2023	I.C.I.C.I LOMBARD GENERAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
87	1330/2023 MACA/759/2023	THE DIVISIONAL MANAGER,CHOLAMANDALAM M.S. G. I.CO.LTD.-MP	ADAM ALI KHAN
88	1331/2023 MACA/760/2023	I.C.I.C.I LOMBARD GENERAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
89	1332/2023	BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD.-MP	ADAM ALI KHAN

90	MACA/761/2023 1333/2023	THE DIVISIONAL MANAGER,LEGAL T.P. CLAIM CELL,ORIENTAL INSURANCE CO.LTD.-MP	
91	MACA/762/2023 1442/2023	PRASANTA KUMAR SETHI-MP	
92	ABLAPL/6066/2023 1443/2023	RINKU GOUDA-MP	SANTOSH KUMAR MAHANTY
93	ABLAPL/17800/2019 1444/2023	ARJUN BAIDYA-MP	
94	ABLAPL/3681/2023 1445/2023	KHIROD BARAL @ KHIROD KUMAR BARAL-MP	
95	ABLAPL/2273/2022 1446/2023	DEEPAK KUMBHAR-MP	
96	ABLAPL/2755/2023 1447/2023	SURESH PRADHAN @ BHAGABANA PRADHAN-MP	
97	ABLAPL/15577/2022 1448/2023	LATA LENKA-MP	
98	ABLAPL/4552/2023 1449/2023	LATA LENKA-MP	
99	ABLAPL/4547/2023 1450/2023	HARIHAR MALIK-MP	
100	ABLAPL/6597/2023 1451/2023	NABAKISHORE MOHARANA-MP	
101	ABLAPL/4161/2023 1452/2023	SK. MUKTAR HOSSAIN @ ALI-MP	MANOJ KUMAR DEY
102	ABLAPL/4279/2021 1860/2023	BHAGABAN BEHERA-MP	DINESH KUMAR MOHANTY
103	CRLA/647/2023 1861/2023	JASOBANTA SAHU-MP	NIRANJAN PANDA
104	CRLA/877/2023 1862/2023	JASOBANTA SAHU-MP	NIRANJAN PANDA
105	CRLA/877/2023 1863/2023	LUCKY@SIDHARTHA SANKAR PRUSTY-MP	M/S.DEEPALI MOHAPATRA
106	CRLA/331/2017 1864/2023	PURNA CHANDRA DASH-MP	PRASANTA KUMAR SATAPATHY
107	CRLA/359/2021 1865/2023	RANJAN KU.NAYAK-MP	M/S.DIPTI RANJAN MOHAPATRA, S.PRADHAN, S.P.KA
108	CRLA/423/2016 1866/2023	SURENDRA KALLO-MP	M/S.A.K.SAHOO
109	CRLA/437/2012 1867/2023	LAXMAN SETHY-MP	PANCHANAN PANIGRAHI
110	CRLA/878/2023 1868/2023	LAXMAN SETHY-MP	PANCHANAN PANIGRAHI
111	CRLA/878/2023 1869/2023	KURUPATI RANA-MP	DURLLABHA RANJAN MISHRA
112	CRLA/879/2023 1870/2023	KURUPATI RANA-MP	DURLLABHA RANJAN MISHRA
113	CRLA/879/2023 1871/2023	JAYA DURIA-MP	RAMESH CHANDRA MAHARANA
114	CRLA/412/2023 1872/2023	JAYA DURIA-MP	RAMESH CHANDRA MAHARANA
115	CRLA/412/2023 1873/2023	BULU MALLIK-MP	DEEPAK KU SAHOO
116	CRLA/881/2023 1874/2023	BULU MALLIK-MP	DEEPAK KU SAHOO
117	CRLA/881/2023 1875/2023	RABINDRANATH NAYAK-MP	M/S.GOKULANANDA MOHAPATRA
118	CRLA/26/2013 1876/2023	RABINDRANATH NAYAK-MP	M/S.GOKULANANDA MOHAPATRA
119	CRLA/26/2013 1877/2023	SUBASH CHANDRA DORA @ SUBASH DORA-MP	BHARAT BHUSAN ROUSTRAY
120	CRLA/882/2023 1878/2023	SUBASH CHANDRA DORA @ SUBASH DORA-MP	BHARAT BHUSAN ROUSTRAY

121	1879/2023 CRLA/885/2023	SAMA @ SHYAMASUNDAR BEHERA-MP	PRASANTA KUMAR SATAPATHY
122	1880/2023 CRLA/885/2023	SAMA @ SHYAMASUNDAR BEHERA-MP	PRASANTA KUMAR SATAPATHY
123	1881/2023 CRLA/885/2023	SAMA @ SHYAMASUNDAR BEHERA-MP	PRASANTA KUMAR SATAPATHY
124	1882/2023 CRLA/886/2023	TRILOCHAN DANDSENA-MP	PRABHAV BEHERA
125	1883/2023 CRLA/886/2023	TRILOCHAN DANDSENA-MP	PRABHAV BEHERA
126	1884/2023 CRLA/886/2023	TRILOCHAN DANDSENA-MP	PRABHAV BEHERA
127	2399/2023 CRLMC/3062/2023	MD KALAM@MD QALAMUDIN-MP	
128	2400/2023 CRLMC/2801/2023	UMESH CHANDRA MEHER-MP	
129	2401/2023 CRLMC/3434/2023	SUKANTI KANDANKEL-MP	DEVASHIS PANDA
130	2402/2023 CRLMC/3435/2023	FAKRUDDIN KHAN-MP	SK. ZAFARULLA
131	2403/2023 CRLMC/3437/2023	FAKRUDDIN KHAN-MP	SK. ZAFARULLA
132	2404/2023 CRLMC/3438/2023	ABHIMANYU BEHERA-MP	BIDYADHAR MANSINGA
133	2405/2023 CRLMC/3443/2023	HARI HARA SAHOO-MP	SARADA PRASAD DASH
134	2406/2023 CRLMC/3329/2022	BICHITRA PRADHAN-MP	DEEPAK KU SAHOO
135	2407/2023 CRLMC/3272/2023	SANATAN RAM-MP	
136	2408/2023 CRLMC/3444/2023	ASHOK KUMAR SAHOO-MP	ARIJEET MISHRA
137	2409/2023 CRLMC/3445/2023	MEERAJ HUSSAIN-MP	TAPOBANTA BARIK
138	2410/2023 CRLMC/3445/2023	MEERAJ HUSSAIN-MP	TAPOBANTA BARIK
139	2411/2023 CRLMC/3446/2023	ASHOK KUMAR SAHU-MP	RAMDAS ACHARY
140	2412/2023 CRLMC/3449/2023	SHAN KAR KHILLA-MP	DHARMENDRA SETHY
141	2413/2023 CRLMC/2710/2023	BIBEK KUMAR SAHU-MP	PRAFULLA KUMAR RATH
142	2414/2023 CRLMC/3451/2023	AMARENDRA DAS-MP	BISWAJIT NAYAK
143	2415/2023 CRLMC/3452/2023	MANOJ KUMAR-MP	SHIBASHISH MISRA
144	2416/2023 CRLMC/1583/2023	ANANTA CHARAN MUNDA-MP	
145	2417/2023 CRLMC/3453/2023	SANJAY GARIA-MP	ASWINI KUMAR DASH
146	2418/2023 CRLMC/2492/2023	SANJIB HARIPAL-MP	
147	2419/2023 CRLMC/3455/2023	RABINDRA MALIK-MP	DURGA PRASAD JENA
148	2420/2023 CRLMC/3455/2023	RABINDRA MALIK-MP	DURGA PRASAD JENA
149	2421/2023 CRLMC/2514/2023	MUNA@RAHUL BISWAL-MP	
150	2422/2023 CRLMC/2189/2014	BIJAY KU.SAMANTARAY-MP	
151	2423/2023 CRLMC/3456/2023	PADMAJA SINGH-MP	ANJAN KUMAR BISWAL
152	2424/2023	MANOJ KUMAR SAHOO-MP	DIBYA CHARAN SWAIN

153	CRLMC/3457/2023 2425/2023	ROJALIN ROUT-MP	SAMVIT MOHANTY
154	CRLMC/3460/2023 2426/2023	DEBARAJ BAHINIPATI-MP	JAYADEBA BEHERA
155	CRLMC/3397/2023 2427/2023	CHIKU BAG-MP	
156	CRLMC/2904/2023 2428/2023	JHATU @ RAJARAM KUMBHAR-MP	SATYAJIT MOHAPATRA
157	CRLMC/3464/2023 2429/2023	PADMAJA SINGH-MP	ANJAN KUMAR BISWAL
158	CRLMC/3466/2023 2430/2023	BIKASH CHANDRA SETHI-MP	ANIRUDHA DAS
159	CRLMC/3468/2023 2431/2023	RAJA @ RAJENDRA SAHU-MP	SANJIB KUMAR BHANJADEO
160	CRLMC/3470/2023 4998/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
161	WA/1852/2023 4999/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
162	WA/1852/2023 5000/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
163	WA/1852/2023 5001/2023	SAROJINI PATTJOSHI-MP	SATYABADI MANTRY
164	WA/1853/2023 5002/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
165	WA/1854/2023 5003/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
166	WA/1854/2023 5004/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
167	WA/1854/2023 5005/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
168	WA/1855/2023 5006/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
169	WA/1855/2023 5007/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
170	WA/1855/2023 5008/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
171	WA/1856/2023 5009/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
172	WA/1856/2023 5010/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
173	WA/1856/2023 5011/2023	BISWANATH ACHARYA-MP	BINAYAK PRASAD MOHANTY
174	WA/1788/2023 5012/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
175	WA/1857/2023 5013/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
176	WA/1857/2023 5014/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
177	WA/1857/2023 5015/2023	STATE OF ODISHA-MP	SUVASHISH PATTANAIK,A.G.A
178	WA/1858/2023 5016/2023	STATE OF ODISHA-MP	SUVASHISH PATTANAIK,A.G.A
179	WA/1858/2023 5017/2023	STATE OF ODISHA-MP	SUVASHISH PATTANAIK,A.G.A
180	WA/1858/2023 5018/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
181	WA/1859/2023 5019/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
182	WA/1859/2023 5020/2023	SUBASH PRADHAN@SUBASH CH.PRADHAN-MP	PRAMOD KUMAR ROURTRAY,M/S.PRAFULLA KU. RAT
183	WA/310/2019 5021/2023	SURENDRA NATH MOHAPATRA-MP	DIGAMBARA MISHRA
	WA/1862/2023		

184	5022/2023 WA/1861/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
185	5023/2023 WA/1862/2023	SURENDRA NATH MOHAPATRA-MP	DIGAMBARA MISHRA
186	5024/2023 WA/1861/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
187	5025/2023 WA/1862/2023	SURENDRA NATH MOHAPATRA-MP	DIGAMBARA MISHRA
188	5026/2023 WA/1861/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
189	5027/2023 WA/1863/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
190	5028/2023 WA/1863/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
191	5029/2023 WA/1863/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
192	5030/2023 WA/1864/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
193	5031/2023 WA/1864/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
194	5032/2023 WA/1864/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
195	5033/2023 WA/1865/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL, A.G.A.
196	5034/2023 WA/1865/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL, A.G.A.
197	5035/2023 WA/1865/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL, A.G.A.
198	5036/2023 WA/1866/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
199	5037/2023 WA/1866/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
200	5038/2023 WA/1866/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
201	5039/2023 WA/1860/2023	STATE OF ODISHA-MP	SUVASHISH PATTANAİK, A.G.A.
202	5040/2023 WA/1860/2023	STATE OF ODISHA-MP	SUVASHISH PATTANAİK, A.G.A.
203	5041/2023 WA/1860/2023	STATE OF ODISHA-MP	SUVASHISH PATTANAİK, A.G.A.
204	5042/2023 WA/1867/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
205	5043/2023 WA/1867/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
206	5044/2023 WA/1867/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
207	5045/2023 WA/1868/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
208	5046/2023 WA/1868/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
209	5047/2023 WA/1868/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
210	5048/2023 WA/1869/2023	STATE OF ODISHA-MP	SUVASHISH PATTANAİK, A.G.A.
211	5049/2023 WA/1869/2023	STATE OF ODISHA-MP	SUVASHISH PATTANAİK, A.G.A.
212	5050/2023 WA/1869/2023	STATE OF ODISHA-MP	SUVASHISH PATTANAİK, A.G.A.
213	5051/2023 WA/1870/2023	STATE OF ODISHA-MP	SUVASHISH PATTANAİK, A.G.A.
214	5052/2023 WA/1870/2023	STATE OF ODISHA-MP	SUVASHISH PATTANAİK, A.G.A.
215	5053/2023	STATE OF ODISHA-MP	SUVASHISH PATTANAİK, A.G.A.

216	WA/1870/2023 5054/2023	STATE OF ODISHA-MP	SUVASHISH PATTANAIK, A.G.A.
217	WA/1871/2023 5055/2023	STATE OF ODISHA-MP	SUVASHISH PATTANAIK, A.G.A.
218	WA/1871/2023 5056/2023	STATE OF ODISHA-MP	SUVASHISH PATTANAIK, A.G.A.
219	WA/1871/2023 5057/2023	THE ODISHA LEGISLATIVE ASSEMBLY-MP	
220	WA/1458/2023 12048/2023	M/S R.K.TRADERS, BOLANGIR-MP	PRABODHA CHANDRA NAYAK
221	WP(C)/25141/2023 12049/2023	KOSALESWARI SAHU-MP	PRABODHA CHANDRA NAYAK
222	WP(C)/25144/2023 12050/2023	SUBHAKANTA BEHERA-MP	
223	WP(C)/23044/2023 12051/2023	RINKU BEHERA-MP	TRILOCHAN NANDA
224	WP(C)/25946/2022 12052/2023	PRAFULLA@ PRAPHULLA NAIK-MP	SHANTI PRAKASH MOHANTY
225	WP(C)/21139/2021 12053/2023	PURNIMA JENA-MP	
226	WP(C)/9464/2023 12054/2023	ARUN KUMAR MANDAL-MP	
227	WP(C)/12658/2023 12055/2023	RINKU SAHOO @ PRABIR KUMAR SAHOO-MP	MAHESWAR MOHANTY
228	WP(C)/25223/2023 12056/2023	AMARJEET KAUR-MP	
229	WP(C)/16758/2023 12057/2023	SAROJINI SARANGI-MP	
230	WP(C)/16781/2023 12058/2023	ANANTA NARAYAN RICE MILL, BHADRAK-MP	BITAS KUMAR SWAIN
231	WP(C)/13332/2023 12059/2023	PRASANNA KU.SAHOO-MP	GOURAV MOHANTY
232	WP(C)/25053/2011 12060/2023	HARISH CHANDRA DEEP-MP	PRASANTA KUMAR TRIPATHY
233	WP(C)/25242/2023 12061/2023	BISWANATH MOHANTY-MP	M/S.AKSHAYA KUMAR SAHOO
234	WP(C)/16094/2016 12062/2023	PRASANTA KUMAR SATAPATHY-MP	SATYABRATA MOHANTY (1)
235	WP(C)/18785/2023 12063/2023	SANJAYA KUMAR SWAIN-MP	ADHIRAJ MOHANTY
236	WP(C)/25257/2023 12064/2023	JIBANANANDA PATTNAIK-MP	SATYABRATA MOHANTY(1)
237	WP(C)/19115/2023 12065/2023	BABULAL AGRAWAL-MP	RAMESH KUMAR AGRAWAL
238	WP(C)/24665/2023 12066/2023	SUJATA KUMARI RAULA-MP	SATYABRATA MOHANTY (1)
239	WP(C)/19202/2023 12067/2023	RAM HARI PANDA-MP	SATYABRATA MOHANTY (1)
240	WP(C)/19205/2023 12068/2023	DEBASISH PANDA-MP	SATYABRATA MOHANTY (1)
241	WP(C)/19206/2023 12069/2023	BIDYADHAR BEHERA-MP	SATYABRATA MOHANTY (1)
242	WP(C)/19207/2023 12070/2023	GRAMYA SURAKSHYA SAMITI, JAGATSINGHPUR-MP	SIDHARTHA MISHRA
243	WP(C)/25261/2023 12071/2023	PRADEEP KUMAR SUBUDHI-MP	SATYABRATA MOHANTY (1)
244	WP(C)/19208/2023 12072/2023	DIBAKAR TRIPATHY-MP	SATYABRATA MOHANTY (1)
245	WP(C)/19210/2023 12073/2023	BABUNI BEHERA-MP	SATYABRATA MOHANTY (1)
246	WP(C)/19211/2023 12074/2023	M/S. ALPL AND ICSPL JOINT VENTURE, JHARSUGUDA-MP	BASWAT KUMAR ACHARYA
	WP(C)/25266/2023		



247	12075/2023 WP(C)/23706/2023	ARABINDA DAS-MP	
248	12076/2023 WP(C)/19212/2023	SUSHANTA KUMAR PRADHAN-MP	SATYABRATA MOHANTY (1)
249	12077/2023 WP(C)/19213/2023	ASHOK KUMAR BAJUBONDHO-MP	SATYABRATA MOHANTY (1)
250	12078/2023 WP(C)/19215/2023	LAXMAN BEHERA-MP	SATYABRATA MOHANTY (1)
251	12079/2023 WP(C)/19216/2023	CHANDRA SEKHAR GOUDA-MP	SATYABRATA MOHANTY (1)
252	12080/2023 WP(C)/25271/2023	RAGHUNATH SISA-MP	SUSHANTA KUMAR JOSHI
253	12081/2023 WP(C)/19219/2023	PRAMOD KUMAR DASH-MP	SATYABRATA MOHANTY (1)
254	12082/2023 WP(C)/19220/2023	HARI KRUSHNA SAHU-MP	SATYABRATA MOHANTY (1)
255	12083/2023 WP(C)/19223/2023	DAMBARU BAHADUR KARKI-MP	SATYABRATA MOHANTY (1)
256	12084/2023 WP(C)/19224/2023	SIMADRI PANDA-MP	SATYABRATA MOHANTY (1)
257	12085/2023 WP(C)/25273/2023	PRADEEP KUMAR BEHERA-MP	SUSANTA KUMAR BARAL
258	12086/2023 WP(C)/19228/2023	SUSANTA KUMAR PANIGRAHI-MP	SATYABRATA MOHANTY (1)
259	12087/2023 WP(C)/19232/2023	D. KRISHNA REDDY-MP	SATYABRATA MOHANTY (1)
260	12088/2023 WP(C)/19235/2023	BASANTA KUMAR BEHERA-MP	SATYABRATA MOHANTY (1)
261	12089/2023 WP(C)/19239/2023	GOPAL KRISHNA PANDA-MP	SATYABRATA MOHANTY (1)
262	12090/2023 WP(C)/25278/2023	SRUTI SASWAINI DEBTA-MP	DIPTI RANJAN SWAIN
263	12091/2023 WP(C)/25281/2023	PRITIREKHA PARIDA-MP	PRATIK DASH
264	12092/2023 WP(C)/25286/2023	ULLASH SAMANTARAY-MP	SATYAJIT MOHAPATRA
265	12093/2023 WP(C)/25289/2023	RASMITA GARNAIK @ GADANAYAK-MP	HARA PRASAD RATH
266	12094/2023 WP(C)/25285/2023	M/S. SIBU KANUNGO-MP	KAJAL SAHOO
267	12095/2023 WP(C)/20684/2023	KAPILESWAR SAHOO-MP	TANMAY MISHRA
268	12096/2023 WP(C)/20591/2022	USHAT KUMBHAR-MP	SUDARSHAN PRADHAN
269	12097/2023 WP(C)/8552/2023	SHRUTI PRAJNA PATRA-MP	SUBHRANSU BHUSAN MOHANTY
270	12098/2023 WP(C)/25293/2023	JAYARAM SAHOO-MP	MAHESWAR MOHANTY
271	12099/2023 WP(C)/18181/2023	SUCHITRA RAM-MP	
272	12100/2023 WP(C)/17668/2022	PRATAP KISHORE MUDULI-MP	SUBHRANSU BHUSAN MOHANTY
273	12101/2023 WP(C)/25295/2023	SACHIDANANDA BALABANTARAY-MP	MAHESWAR MOHANTY
274	12102/2023 WP(C)/25297/2023	PIRU MURMU-MP	TAPAN KUMAR JENA SAMANTA
275	12103/2023 WP(C)/11909/2019	M/S.J.J. MUKTESVARA CONSTRUCTION PVT. LTD.-MP	PRAJNA SARITA MOHANTY
276	12104/2023 WP(C)/8818/2022	BHAGABAN BEHERA-MP	GURU PRASAD MOHANTY
277	12105/2023 WP(C)/25301/2023	ABHIMANYU SAHU-MP	SUKANTA KUMAR NAYAK
278	12106/2023	KODANDA PANIGRAHI-MP	BISWABIHARI MOHANTY

279	WP(C)/25303/2023 12107/2023	CHANCHALA PRADHAN-MP	RAJJEET ROY
280	WP(C)/25304/2023 12108/2023	SRADDHANJALI SAHOO-MP	M/S.GYANESWAR SATPATHY
281	WP(C)/11736/2015 12109/2023	SUKUL MAJHI-MP	
282	WP(C)/2856/2009 12110/2023	JAY KRISHNA BAG-MP	SHASHI BHUSAN JENA
283	WP(C)/13431/2023 12111/2023	ARUN KUMAR NAYAK-MP	BIDESH RANJAN BEHERA
284	WP(C)/16092/2023 12112/2023	RANJAN KUMAR BHOI-MP	SHASHI BHUSAN JENA
285	WP(C)/13424/2023 12113/2023	ASHOK KUMAR DIP @ ASHOK KUMAR DEEP-MP	BIDESH RANJAN BEHERA
286	WP(C)/14965/2023 12114/2023	JITENDRA PANIGRAHI-MP	BIDESH RANJAN BEHERA
287	WP(C)/14708/2023 12115/2023	SRINIBAS DANDAPAT-MP	SHASHI BHUSAN JENA
288	WP(C)/13053/2023 12116/2023	RANJU MISHRA-MP	SHASHI BHUSAN JENA
289	WP(C)/13294/2023 12117/2023	ASHUTOSH DAS-MP	SHASHI BHUSAN JENA
290	WP(C)/13432/2023 12118/2023	JITENDRA KUMAR PRADHAN-MP	SHASHI BHUSAN JENA
291	WP(C)/13433/2023 12119/2023	SUDHAKAR DAS-MP	PRAFULLA KUMAR MOHAPATRA
292	WP(C)/16439/2023 12120/2023	B.PRATIKSWARUP JENA-MP	GYANARANJAN SETHI
293	WP(C)/25306/2023 12121/2023	PRATAP KUMAR DAS-MP	
294	WP(C)/20740/2023 12122/2023	MAYADHAR BHUYAN-MP	ABHIRAM SWAIN
295	WP(C)/35860/2022 12123/2023	RINARANI PRADHAN-MP	UPENDRA KUMAR SAMAL
296	WP(C)/25307/2023 12124/2023	SABITRI DEHERI-MP	MANAS PATI
297	WP(C)/17994/2022 12125/2023	MAA MANASHA W.S.H.G.,BALASORE-MP	SARADA PRASAD DASH
298	WP(C)/20075/2023 12126/2023	BHARATIYA BANDAR MAZDOOR SANGHA, PARADEEP-MP	ABHINAV MOHANTY
299	WP(C)/25309/2023 12127/2023	M/S B.S.B.K. ENGINEERS PVT. LTD., ANGUL-MP	SANDEEP KUMAR JENA
300	WP(C)/25310/2023 12128/2023	DURGA CH.MOHAPATRA-MP	M/S.BHAKTAHARI MOHANTY
301	WP(C)/7681/2005 12129/2023	DURGA CH MOHAPATRA-MP	M/S.BHAKTA HARI MOHANTY
302	WP(C)/7687/2005 12130/2023	SANDHYARANI MALIK-MP	UPENDRA KUMAR SAMAL
303	WP(C)/25311/2023 12131/2023	GOLDENLAND DEVELOPMENT LTD., NEW DELHI-MP	SOUMYA JYOTI BISWAL
304	WP(C)/18277/2023 12132/2023	DAMODAR SAMANTARA-MP	SUBHA KUMAR MISHRA
305	WP(C)/21682/2023 12133/2023	DAMODAR SAMANTARA-MP	SUBHA KUMAR MISHRA
306	WP(C)/21682/2023 12134/2023	JANAKI RAM SAMA VEDAM-MP	BHOJARAJ SETHI
307	WP(C)/26833/2022 12135/2023	MD. AKBAR-MP	DAYANIDHI MISHRA
308	WP(C)/25315/2023 12136/2023	UNION OF IND. and ORS.-MP	
309	WP(C)/7544/2012 12137/2023	KALAKAR BAGHSINGH-MP	NIHAL RATH
	WP(C)/25316/2023		

310	12138/2023 WP(C)/25317/2023	ANANDA MAHARANA-MP	SAROJ KUMAR DASH
311	12139/2023 WP(C)/25319/2023	GHANASHYAM KANHAR-MP	SUSANTA KUMAR LENKA
312	12140/2023 WP(C)/25321/2023	RANJAN BEHERA-MP	SUSANTA KUMAR LENKA
313	12141/2023 WP(C)/25329/2023	M/S CHIDANANDA RICE INDUSTRY PVT. LTD., KALAHANJURI	DEEPA KUMAR SARANGI
314	12142/2023 WP(C)/18717/2023	AJU PRASAD MAHAPATRA-MP	
315	12143/2023 WP(C)/23156/2023	TAPASWINI MOHANTY-MP	PRASANTA KUMAR DAS
316	12144/2023 WP(C)/15173/2023	BIRENDRA KUMAR BEHERA-MP	
317	12145/2023 WP(C)/25335/2023	THE MANAGING DIRECTOR, OSCARD BANK LTD., BBSR-MP	DEEPAK KUMAR PANI
318	12146/2023 WP(C)/7801/2023	PRASANTA KUMAR PARAMGURU MOHAPATRA-MP	DILLIP KUMAR MOHAPATRA
319	12147/2023 WP(C)/7801/2023	PRASANTA KUMAR PARAMGURU MOHAPATRA-MP	DILLIP KUMAR MOHAPATRA
320	12148/2023 WP(C)/9392/2023	SOUDAMINI DASH-MP	GOUTAM KUMAR ROUTRAY
321	12149/2023 WP(C)/25337/2023	MAHENDRA KUMAR MOHAPATRA-MP	GOURI KUMAR RATH
322	12150/2023 WP(C)/25339/2023	MAMATA PRADHAN-MP	BIREN SANKAR TRIPATHY
323	12151/2023 WP(C)/23824/2022	SANJIB KUMAR PRADHAN-MP	SARTHAK PRADHAN
324	12152/2023 WP(C)/23821/2022	RAMESH CHANDRA SAHOO-MP	SARTHAK PRADHAN
325	12153/2023 WP(C)/25343/2023	SUBHASHIS BHATTA-MP	ASHOK KUMAR SARANGI
326	12154/2023 WP(C)/23822/2022	ALEKHA CHANDRA PRADHAN-MP	SARTHAK PRADHAN
327	12155/2023 WP(C)/18338/2022	DHARANIDHAR PRADHAN-MP	SARTHAK PRADHAN
328	12156/2023 WP(C)/18337/2022	KAUSHALYA PRADHAN-MP	SARTHAK PRADHAN
329	12157/2023 WP(C)/13548/2022	MD. KUDROT ALLI KHAN-MP	SAMEER KUMAR DAS
330	12158/2023 WP(C)/23876/2022	NAROTTAM SAHOO-MP	SARTHAK PRADHAN
331	12159/2023 WP(C)/25344/2023	SURESH ROUTRAY-MP	JAJATI KESHARI KHUNTIA
332	12160/2023 WP(C)/23820/2022	SUSHANTA KUMAR BEHERA-MP	SARTHAK PRADHAN
333	12161/2023 WP(C)/16743/2023	DHIRAJ LAL COLLEGE, BAHALDA-MP	ALOK KUMAR MOHAPATRA
334	12162/2023 WP(C)/16831/2020	AMAN MUNDARI-MP	PRAVAT KUMAR MUDULI
335	12163/2023 WP(C)/25348/2023	NIRMALA MUDULI @ MALLICK-MP	JAJATI KESHARI KHUNTIA
336	12164/2023 WP(C)/16831/2020	AMAN MUNDARI-MP	PRAVAT KUMAR MUDULI
337	12165/2023 WP(C)/25350/2023	DURGA PRASANNA KAR-MP	JAJATI KESHARI KHUNTIA
338	12166/2023 WP(C)/18334/2022	SABITA MOHAPATRA @ MISHRA-MP	SARTHAK PRADHAN
339	12167/2023 WP(C)/21192/2022	SURESH KUMAR SAHOO-MP	SARTHAK PRADHAN
340	12168/2023 WP(C)/23877/2022	BIPIN BIHARI PRADHAN-MP	SARTHAK PRADHAN
341	12169/2023	M/S M.B ASSOCIATES, KEONJHAR-MP	SAMBIT RATH

342	WP(C)/21639/2023 12170/2023	M/S. SMITA TRAVELS, BARBIL-MP	SAMBIT RATH
343	WP(C)/21707/2023 12171/2023	M/S. DAITARI TOUR AND TRAVELS, KEONJHAR-MP	SAMBIT RATH
344	WP(C)/21710/2023 12172/2023	PRATAP CHANDRA PARIDA-MP	KANANBALA ROY CHOUDHURY
345	WP(C)/25351/2023 12173/2023	SARAT KUMAR DAS-MP	JAJATI KESHARI KHUNTIA
346	WP(C)/25353/2023 12174/2023	KARTIK CHANDRA SWAIN-MP	KANANBALA ROY CHOUDHURY
347	WP(C)/25352/2023 12175/2023	BISWANATH SAHOO-MP	JAJATI KESHARI KHUNTIA
348	WP(C)/25354/2023 12176/2023	SABITA DAS-MP	JAJATI KESHARI KHUNTIA
349	WP(C)/25355/2023 12177/2023	M/S MAHAVIR INFRA DEVELOPERS PVT. LTD., BBSR-MP	KANANBALA ROY CHOUDHURY
	WP(C)/25356/2023		